- the year ending the 31st March, 1962. [Placed in library. See No. LT-838/63.].
  - (xv) Annual Report of the Development Council for Food Processing Industries for the year 1961-62. [Placed in Library. See No. LT-839/63.]
  - (xvi) Annual Report of the Development Council for Heavy Electrical Industries for the year ended the 31st March, 1962. [Placed in Library. \$ee No. LT-840/63.]
  - (xvii) Annual Report of the Development Council for Organic Chemical Industries for the year ending the 31st March, 1962. [Placed in Library. \$ee No. LT-841/63.].
- (xviii) Annual Report of the Development Council for Glass and Ceramics for the year ending the 31st March, 1962. [Placed in Library. See No. LT-842/63.].
- (xix) Annual Report of the Development Council for Internal Combustion Engines, Power Driven Pumps, Air Compressors and Fans and Blowers for the year ending the 3lst March, 1962. [Placed in Library. See No. LT-843/63.;.

# NOTIFICATIONS UNDER THE EXTRADITION ACT, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B, R. BHAGAT): Sir, on behalf of Smt. Lakshmi N. Menon, I beg to lay on the Table, under section 35 of the Extradition Act, 1962, a copy each of the following Notifications of the Ministry of External Affairs: —

(i) Notification G.S.R. No. 55, dated the 5th January, 1963.

President's Address

(ii) Notification G.S.R. No. 55, dated the 5th January, 1963.

[Placed in Library. See No. LT-858/63, for (i) and (ii).]

# THE WEALTH-TAX (EXEMPTION OF HEIRLOOM JEWELLERY OF RULERS AMENDMENT RULES, 1963

SHRI B. R. BHAGAT; Sir, also on behalf of Shrimati Tarkeshwari Sinha, I beg to lay on the Table, under subsection (4) of section 46 of the Wealth-tax Act, 1957, a copy of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 128, dated the 19th January, 1963, publishing the Wealth-tax (Exemption of Heirloom Jewellery of Rulers) Amendment Rules, 1963. [Placed in Library. See No. LT-859/63.].

THE TRIPURA LAND REVENUE AND LAND REFORMS (AMENDMENT) RULES, 1962

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR); Sir, on behalf of Shrimati Maragatham Chandrasekhar I beg to lay on the Table, under section 198 of the Tripura Land Revenue and Land Reforms Act, 1960, a copy of Notification No. F.39 (38)-Rev/61, dated the 1st October, 1962, publishing the Tripura Land Revenue and Land Reforms (Amendment) Rules, 1962, issued by the Tripura Administration. [Placed in Library. See No. LT-851/63.]

#### MOTION OF THANKS ON PRESI-DENTS ADDRESS—continued

Shri P. N. SAPRU (Uttar Pradesh): Mr. Chairman, The President has in his own inimitable way focus-sed our attention both on our internal and external problems. Our approach to them, despite what the Opposition Members might say, is on the whole both wise and right. One of the big questions which we have to consider is as to how we can meet the challenge which is not merely of a military character which China has posed for us. It has no doubt become impera-

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[Shri P. N. Sapru.] tive for us to develop our defence capacity. We have to induce our youth to join our Armed Forces and to equip them properly. But I suggest that even our defence capacity cannot be developed merely by external military and either from the West or from the East, the necessity for which I do not deny, unless we are able to work our democratic system so as to make possible for it:—

- (a) to bring the basic industries which we must build up under a system of public ownership or control which gives to our workers a sense of pride in being partners in their actual running;
- (b) to run our planned economic system in such a manner as to combine controls in the economic sphere with freedom and initiative for the cultural and spiritual development of the common man;
- (c) to redistribute our national dividend in such a manner as to secure social justice for the unfortunate sections of our community.

Our Government, no doubt, appreciates the importance of these principles hut, nevertheless, we need to introduce an element of speed in our efforts. For one thing, it is not possible to achieve these objectives without breaking up the arbitrary power of monopoly capital, and fusing our people who are divided into groups of those who have the good things of life and those who have not, into the unity called the nation.

Sir, the ideal of fraternity, to which reference has been made by the President, and which is emphasised by our Constitution, cannot be achieved by pursuing or adhering to policies which accentuate class differences arm ignore the hardships suffered by our common folk. We

have to be vigilant in seeing that this is done. The difficulties of the common man in the existing conditions are real and we have to take note of them.

We are a democratic state and we pride ourselves on that fact. But if we wish to run our democracy successfully, we must discover some method of combining real and important differences with a much deeper underlying unity among those who compete for the vote of the electorate and for power. I am mentioning all this for in a few days we shall have presented before us a Budget which is bound to impose upon us heavy 'burdens. That burden should fall fairly and squarely on those who are in a position to bear it. And in framing our taxation proposals we should bear in mind the picture of the poverty-stricken man in our vil-- lages and in our towns. After all, our j agriculturists form the large mass of j our population. Can we say that; there has been an overall increase in agricultural production in the first two years of the Third Five Year Plan? Weather and climatic conditions, despite our irrigation projects, continue to influence our agricultural production to a considerable extent. Our objective was to achieve a 6 per cent, annual increase in our agricultural production, with a target of over a hundred million tons. But we have not achieved that target yet; we have not reached anywhere near that. Actually there has been a fall in the production of rice in West Bengal and Bihar and a significant fall in the production of jowar in UP., Maharashtra and Madhya Pradesh. Emphasis should, therefore, be laid not only on major but also minor irrigation works, soil conservation, supply of fertilisers and Imanures, distribution and popularisation of agricultural programmes.

There should be a more definite move and I would like to emphasise this—in the direction of co-operative farming, consolidation of holdings and multi-purpose co-operatives. Nonofficial machinery drawn from all classes of society should be associated with the fixation of prices. There should be some machinery of price control for the consumer. We need the appointment of a Central committee and State committees to examine the whole problem of prices.

Industrial production has, no doubt, increased to about 9 per cent. Fortunately, there is a Cabinet Minister now incharge of our Defence Production. But what steps are being taken to associate our workers with the actual running of these industries? Our directorates continue to be drawn more or less exclusively from the business community, the civil services and the professional classes. The working man has no place in our directorates. We have made some move in the direction of Whitley Councils but I would go further and plead that the workers even in private industries should be treated as shareholders and given the right of electing a certain number of directors to their concerns. Our goal should be to work for a form of socialism in which workers run their own concerns. We have no official report as yet on the effect of our planning programmes on the re-distribution of our income so far as the various sections of our community are concerned

#### [THE DEPUTY CHAIRMAN in the Chair]

Has the income of the lower middle group increased? Has the income of the middle class not gone down? These are questions on which I would like light to be thrown and I think it is important that in this connection work should be speeded up so that we may have a clear picture of how our Plan has affected the various sections of our community.

I am opposed to any pruning of our Five Year Plan which, considering the needs of this country, is on the whole, a moderate one. Too much reliance on foreign aid which may be necessary for the immediate moment,

should, as far as possible, be avoided. Ultimately our aim should be to be selfsufficient so far as it is possible for any nation to be in the matter of our defence production for foreign aid, howsoever indispensable to meet our immediate needs, cannot permanently solve our defence problems.

There are politicians in this country who are not merely critical of our foreign policy but who question its very basic assumptions or character. I fail to understand how in a world divided into two rival blocs, each of about equal strength and possessing nuclear powers, it would have been, speaking not from an idealistic but from a realistic point of view, wise for us to align ourselves with one bloc or the other. Such a policy might have won for us the friendship of one at the expense of the hostility of the other. Looking therefore at the question from the point of view of our permanent interests, it would have been highly impolitic for us to identify ourselves with one bloc or the other. Alignment could not have avoided the Chinese invasion. I have not been able to understand how we could have avoided the Chinese invasion. China invaded Korea notwithstanding the fact that the U.S.A. was in the field. Our non-alignment has helped the maintenance of peace in the world. Certainly it has helped us not only to preserve our hardwon freedom but it has also helped us to push forward the movement for colonial freedom all the world over. Six of the non-aligned countries have produced a plan which, if accepted by China, can provide the basis for talks and then for negotiations with that country. Had they merely denounced Chinaand it is easy to denounce China or for that matter any country-they could not have rendered any service to us because they are not great powers- I say it with all respect to them—in a military sense. Their strength lies in the just and impartial attitude that they have, on the whole, adopted.

[Shri P. N. Sapru.]

Much of the credit for the Colombo proposals which are, by and large, fair, goes to the U.A.R. and Ceylon. While remaining firm on certain principles, and the Prime Minister has enunciated those principles in the various speeches that he has made, we have not ruled out negotiations and insisted upon conditions which are impossible of fulfilment. Wisdom has to be combined with strength and reasonableness with firmness. Diplomatic victories cannot be won by Slogans and the strength of a country cannot be built up by heroic attitudes and refusal to face realities. The attitude has to be firm and yet reasonable. There are people and parties who think that it is possible for us to do in this 20th Century, without planning and rely more and more on private enterprise with the assistance of Dalmias, Shanti Prasad Jains and Srivans Prasad Jains for our economic development. No one denies that in a democracy, differences among groups representing the Right, Centre and Left are inevitable and it may well be that it is only through a clash of competing ideas that correct policies are evolved but our rightist friends should remember that if the necessary economic adjustments fail to be made by the democratic process, they will inevitably be carried out by dictatorship, whether of the left or of the right. Rightist policy such as is advocated by them, can only be worked in a poor country such as ours, by a Fascist dictatorship with frightful disasters and abuses which will make this country a home of reaction and all the evils that go with it.

An extension of public ownership which can take many forms—I need not dilate on the many forms that it can take—and control over the monetary and banking policies are essential prerequisites for a successful functioning of our planned economy. For the efficient running of democracy there must be same agreement on the basic issues among poli-

tical parties but if the basis itself is attacked, then there is, I venture to think, danger to the democratic way of life itself.

Reference was made by my respected friend, Shri Bhupesh Gupta, and some others belonging both to the right and the left to the so-called abuse of emergency powers by the Government and they have pleaded for the release of those who are being kept under Personally, Madam Deputy Chairman, I have a profound dislike for all repressive legislation and while I am not prepared to say that emergency powers were unnecessary or have been abused by Government to the extent that the Opposition makes out, it has, nevertheless, become necessary for us to review the extent to which they can be relaxed in the altered circumstances of the country, consistently with the interests of public order. We are going to have by-elections and they cannot be held without a free expression of opinion by political parties. It is also important for us to remember that communist parties all the world over have not, by and large, supported the Chinese action.

THE DEPUTY CHAIRMAN: How much more time would you need?

SHRI P. N. SAPRU: What time have I taken please?

THE DEPUTY CHAIRMAN; You have taken about twenty minutes.

Shri P. N. SAPRU: I will finish in another two minutes. The character of communism has been undergoing modifications. Let us by all means take action against those who are working against national interests. But in our attempt to do so we should discriminate between those who constitute a danger to the integrity of our country and those who take only a somewhat different view as to how the Chinese menace should be fought from that which appeals to us. This vital consideration should be borne in mind by our authorities.

After all, the emergency cannot be a permanent one and I hope that the Government is alive to this fact. A large number of people are in detention. Are there adequate reasons to hold that all of them are pro-Chinese? Why must we proceed on the assumption that Indian communists or for that matter, members of other parties are worse than Italian or French communists? Antinational activities cannot be fought successfully by policies of negation. The fact is that as Mr. John Strachey remarks in his "Strangled Cry", experience shows that:

"Unless economic changes can be made rapidly, a modern industrial society runs amok in alternate war and stagnation. But if these indispensable economic modifications can be made by democratic maans then the central dilemma of our epoch can be resolved."

We have to show that democracy is capable of solving our problems and that it is capable of remodelling our economic and social systems in accordance with the will and interests of 99 per cent of our population. If we can do so, then we shall have shown the superiority of our economic system over the Chinese one and be able to rely upon the loyalty of our people.

Finally, Madam Deputy Chairman, I would like to say a word about Kashmir. This is a delicate issue and I do earnestly hope and pray that 'the negotiations which our respected friend Sardar Swaran Singh has been conducting so ably will bear fruit. It is vital in the interests of this subcontinent that there should be unity between India and Pakistan, for without that unity we shall lack the strength which is needed to face struggles in the modern world. We cannot, of course, achieve that unity at the sacrifice of principles.

I would like to conclude, Madam Deputy Chairman, with a few words

to our friends of the opposition and I would say to them that they must understand that representative institutions for their successful working require that real and important differences should be reconciled with a deeper understanding of the various forces which are working in the community.

Thank you very much for the indulgence that you have given me, Madam Deputy Chairman.

JAIRAMDAS DAULATRAM SHRI (Nonimated): Madam Deputy Chairman, in speaking on the President's Address delivered to the Members of Parliament I wish to confine myself largely to one basic and fundamental question to which the President also felt compelled to give the largest space in his Address. I am referring to the situation created by the Chinese, not aggression, but the Chinese annexation of a part of India. This development in the nation's history has many consequences, temporary and permanent. It has consequences which are political, consequences which are social, consequences which are economic. It is impossible in the brief space of time allotted to me to deal with these various aspects properly. I shall, therefore, confine myself to one single aspect of the question, namely, how to solve the problem created by the Chinese annexation and how to prepare for and prevent further developments, whether of military or political character.

There is no question that India is deeply committed to methods of peace. It was this deep committal to methods of peace which possibly has led to these unfortunate developments. It was also not realised by China that India was capable of resisting with methods which cannot be termed peaceful. And so we pursue this road of peaceful methods. But it will be unrealistic and unwise and imprudent if we do not take an objective view of what is going to happen as a result of the pursuit of

[Shri Jairamdas Daulatram.] these peaceful methods. What are these peaceful methods? Direct talks, mediation, some kind of judicial arbitrament. But we are dealing not with a normally constituted political mind. We are dealing with an abnormally constituted Chinese political mind and the experience gained during the last few years and particularly during the last few months, makes us not to give up the methods of peaceful approach but to give up the hopes of achieving results thereby. If we deceive ourselves with extraordinary hopes, then we are likely to have further reverses of various

kinds

Now, what is the make-up of the Chinese mind of which we have had experience? The Prime Minister of China directly met our Prime Minister a few years ago in Delhi. They had talks, and the talks related to the boundary question. The impression left on the mind of our Prime Minister as a result of those talks was that the border disputes would be easily solved, or as if it did not really exist. Yet within a very brief time this understanding and impression created on our Prime Minister's mind were repudiated. It may not be known to many, perhaps it may be known to many members, that the Prime Minister is in the habit of recording every night the main happenings of the day and the most important discussions he held on vital issues. And yet the Prime Minister of China repudiated what he had told our Prime Minister. We had then many happenings on the border and notes have been exchanged for the last seven or eight years. What is our experience. Not a single inch has been vielded by the Chinese mind as a result of the exchange of notes. What happened thereafter? Our officials and Chinese officials met for eight long months and discussed the facts of the case and as a result of that eight months' discussion we found that the Chinese mind had not yielded an inch. After that we had correspondence between our Prime Minister and the Prime

Minister of China. That correspondence also showed that not an inch was yielded. We had then the Co!ombo Powers' intervention, well-intentioned intervention. They had a formula. They put it before the two countries. China did not see her way to accepting it though she created an impression that she had as good as accepted it. Six weeks have passed since then, more than six weeks since the Colombo Powers met, and we find that China is not in a mood to yield a single inch.

I do not think that any talks that will take place are going to make the Chinese withdraw from the area which they have developed and the roads which they have constructed because they consider it part of their territory and they consider the roads vital for the defence of Tibet and Sinkiang. People have expectations from these peace talks; I too would wish to have. But as day passes after day, I get convinced that though we may have talks, the talks will not solve the problem and the annexation of the Ladakh area in its entirety, will, probably remain undone. It is not, however, a question of status quo. There is a delicate even situation developing in NEFA. Conditions are not static there though apparently I think our Government static and the nation is faced with a very difficult and delicate problem, not only in NEFA but also in the neighbourhood. This part of our territory, admitted by China be controlled by India. to Mac Mahon Line is, the limit of our control and yet today we are not able to send there our normal armed police which is always stationed in that area for the maintenance of law and order. The effect of this on the morale of the people, on the prestige of our Government, on moral authority and the attempts which the Chinese are making to make ideological infiltration into that area are all such developments that we cannot allow things to remain as they are. Members may be knowing that

the Chinese have removed certain individuals from NEFA, taken them with themselves for the purpose of re-infiltration back into Assam and other parts of India. They have taken from there men belonging to Manipur whom they will indoctrinate and ,see that they are available to them for work in Manipur. They have taken from there men belonging to Sikkim for the purpose of sending them back to serve their objectives in Sikkim. So also, they have taken men belonging to NEFA itself whom they will be sending back there for China's own purposes.

In the face of these difficult and delicate aspects of the situation, our Government has the very arduous task of maintaining its basic policies and also preserving the security and integrity of our country. We are driven compulsorily, despite the heritage of Gandhiji's movement, to depend on other methods of self-defence and even Gandhiji permitted the method of armed self-defence. Now, when We are faced with this problem of developing our armed strength, we come across certain difficulties. The nation faces these difficulties, the Government faces these difficulties. After all, India and our Government want to be friendly with all nations. We do not believe only in Afro-Asian solidarity. As a matter of fact, Afro-Asian solidarity has got an anti-complex against the rest of the world who are not Africans and Asians. That is not the basic policy of India and should not be. We wish to be friendly to all nations and we expect all nations to be friendly to us. At this particular moment when we feel that we have to develop our military and armed strength, we expect assistance and help from all friendly nations but unfortunately, on account of certain ideological commitments, on account of certain political views, on account of certain basic differences in outlook and approach to problems, Russia is not able to do what we may wish it to do. That is how I may put it. Rus-1225RSB-4.

sia has made it clear, when the question of the delivery to us of the MIG planes arose— ${\rm sh_e}$  made it plain to China and to her own friends—that it was not possible for Russia to send these planes while India is in conflict with China. In a confidential letter sent by the Communist Party of Russia to all the Communist Parties of the world, this is how Russia explains its position with regard to the delay in the despatch of the MIG planes. This is what the letter says:

"The Russians say that they had  $n_0$  choice but to stop arms delivery to India during the Chinese attacks but once the Chinese halted their attacks, the Russians came to the conclusion that there were no grounds for not fulfilling their obligations to India and the Soviet Union is now fulfilling its commitments and will continue to fulfil them."

Now, I do not want to discuss the merits and demerits of her decision but we have to take it as a dead certain fact that Russia, in the case of a direct armed conflict between China and India, will remain disabled by its political views, by its ideological commitments, by its distant international objectives, to rush to the aid of India. Now, that leaves us with the only alternative of looking to other friendly nations. Now, I believe that India is wise in following a policy of non-alignment and I think experience has also shown to every nation, in either camps in the world, that that non-alignment policy of India is wise and that it should not be disturbed.

But what is happening in our own country? While India wants to be friendly with all nations and at this critical time more than before wants to maintain that friendly relationship which enables India to develop its own strength, We find that attempts are being made to queer the pitch for this, attempts are being made to spoil

[Shri Jairamdas Daulatram.] relationship between India and the countries which are inclined to assist us. Their inclination to assist us is the result of our own request, of our own invitation, of our agreements. Seeing the situation as it is and understanding the objective necessities of that situation we have invited and requested certain powers to help us to strengthen our military machine and our defences. At this time a new trend is developing in our country to spoil those relationships.

SHRI A D. MANI (Madhya Pradesh): Very old trend.

SHRI JAIRAMDAS DAULATRAM: It is not a question of Right Reaction or any other such Reaction. I belong to a fairly independent school of thought both with my personal history behind me whatever it may be and my personal views but I sometimes feel that what is developing in India is a Left Reaction, that is, forces apparently leftist are coming in the way of the interests of the country, so shaping their policies as to create an unfavourable atmosphere for building up our defence. This is what one of the parties in our country has repeatedly said in a recent resolution. I am reading from the Resolution of the Communist Party which is as recent as February 12th. These are the type of remarks which are not merely contained in this Resolution but which are going to be the basis of propaganda by the Communist Party in the country not only through their Communist organisations but through all the cultural, literary and other organisations which they are able to infiltrate into and influence. May I take a minute or two of the House and read those few relevant sentences to give an idea as to what is the thought that is sought to be generated and how our international relationships are attempted to be spoiled?

This Is what the Communists say:

"Any further delay in accepting the Colombo proposals in full on the part of China only facilitates the manoeuvres of imperialism,".

That means the manoeuvres of the Commonwealth and the United States.

They further say:

"During the crisis created by the Chinese aggression India's policy of non-alignment has been viciously attacked by imperialists which see in the abandonment of this policy the fulfilment of their dreams." And they say again: "The imperialists have singled out non-alignment as the main target by of their attack."

Then they say:

'The U.S. and other imperialists are trying to embroil India and China in a prolonged war".

It was also said by one of their spokesmen here that "the imperialist pressures have grown on the country and the Government."

In the face of a definite, clear and specific statement by our Prime Minister that whatever help we are being given to strengthen the defences of the country is on our own request and invitation to certain countries, it is not correct, it is not proper, it is not wise, it is not patriotic to try to spoil our relationships with these countries. The Commonwealth and America might be considered her enemies by Russia but surely they are not the enemies of India. Therefore a party within India cannot generate this kind of outlook and this kind of view in the country. As I said, it is not patriotic and if the Communists want to retrieve the honour which they got when the Prime Minister told them that the original Resolution of the Communist Party was cent per cent nationalist, then all this kind of propaganda is wrong, apart from the fact that it is unwise and anti-national. I do hope that all parties in India, whatever their other differences, will on the matter of defence be firm and united.

We may try to regain all that we have lost and we may try to prevent the further developments that we apprehend by the methods of peaceful talks or through the Hague Tribunal which China is not going to accept because they consider it a bourgeois Tribunal. Nor is China going to accept any other arbitrament because arbitrament means give and take a compromise solution. That means that you do not really solve the prob.em, and regain what you have lost but live with the problem unsolved. Therefore in view of the present situation and the coming situation—and when I say the coming situation I have in my mind the very significant word used by the President, he used the word 'menace' as late as February 18 —in view of all this, I hold that there is no alternative except to develop the armed strength of the country. After all the doves which are fluttering on the shoulders of the Premier of the Soviet Union, the doves of peace, the milk-white doves or the milk-white doves of peace which are fluttering on the shoulders of the President of America may have nuclear teeth as either of them is discovering. Therefore let Us speak from strength. I feel that India is going through a very very important transitional stage and I think that India of the future, if it cannot depend upon the non-violence of the strong of Gandhiji, has no alternative but to develop the strength of its arms and any attempt by any Party to vitiate the atmosphere here for this is the greatest possible disservice to the country.

श्री महाबीर प्रसाद मार्गेच (उत्तर प्रदेश):
माननीय उपसमापित महोदया, इससे पहले कि
में राष्ट्रपित के सिमायण पर अपने विचार
प्रकट करूं में सदन का ध्यान लीविया देश
की स्रोर खींचना चाहता हूं जो इस समय
ईववरीय-प्रकोप से पीड़ित है। वहां पर ५००
से स्रविक सादमी मर गर्ने भीर कई हजार
सादमी बेवर के ही गर्ने। जो लोग मर गर्ने
उसके लिने में सदन की स्रोर से श्रद्धांजिल
स्रपित करता हूं सीर जो बेवर हो गर्ने उनके

प्रति सहातुष्ति । मुझे पूर्ण विश्वास है कि वे लोग अपने को फिर से बसाने में जल्दी सफल होंगे ।

राष्ट्रपति का श्रीमगाषण हर साल के शुरू में दिया जाता है ग्रीर इस ग्रीमगायण में राष्ट्रपति उन बातों को ग्रीर सदन का श्यान ग्राक्षित करते हैं जो कि साल भर के भीतर हुई हैं ग्रीर उस बात का संकेत करते हैं जो कि भविष्य में होने वालो हैं। जब इस पर बहस हो रही भी तो भेरे भाई तारिक जी ने इस बात पर खेद प्रकट किया कि राष्ट्रपति ने ग्रपने ग्रीमशाषण में जवानों की बीरता के बारे में कोई जिक नहीं किया है। में ग्रदब के साथ तारिक साहब का श्यान पृष्ठ ३ पर दिलाना चाहूंगा जिसमें भि

"नवम्बर के सहीने में हमारी संसद् में राष्ट्र का इस मामले में नेतृत्व किया मौर समूचे भारत में हमारी जनता ने इस नेतृत्व का दिल से भनुमरण किया।"

भीर वह प्रस्ताव संसद् का क्या या ? उसमें जवानों के बारे में यह कहा गया या :

"This House places on record its high appreciation of the brilliant struggle of the men and officers of our armed forces while defending our frontiers and pays its respectful homage to the martyrs who have laid down their lives in defending the honour and integrity of our motherland."

यह संसद् का प्रस्ताव है। जो राष्ट्राति का अभिमापण होता है वह संसद् की नीति का और सरकार की नीति का परिचायक होता है। इसलिरे यह बिल्कुस आवश्यक नहीं पा कि इस वात को बार बार रोहराया जाये।

इसके बाद कहा जाता है कि देश में इमरजेंसी की जो संकटकालीन स्थिति है उसके मृताबिक कार्य नहीं हो रहा है; जो हमारा

# श्री महाबीर प्रसाद मार्गवी

उद्देश्य है उसको पूरा करने की कोई व्यवस्था नहीं की जा रही है। इस सम्बन्ध में भी मैं १४ नवम्बर, के प्रस्ताव की ग्रोर सदन का ध्यान दिलाना चाहता हुं जिसके ग्रंतिम पैरा में यह कहा गया था कि:

"With hope and faith this House affirms the firm resolve of the Indian people to drive out the aggressor from the sacred soil of India, however long and hard the struggle may be."

कोई भी प्रस्ताव तव तक वर्तमान रूप से माना जाता है जब तक कि वह प्रस्ताव रह न कर दिया जाये, या कोई ऐसा प्रस्तान पास न कर दिया जाये जिससे कि पिछला प्रस्ताव रह समझा जाये । हमने इस प्रस्ताव को पास करने के बाद कोलम्बी राष्ट्रों के प्रस्ताव पर विचार किया, बहस की, हर एक सदस्य ने श्रपने विचार प्रकट किए। लेकिन कोई प्रस्ताव पास नहीं हुआ । इसलिये जो उद्देश्य या बही उद्देश्य ग्राज भी है जो कि १४ नवम्बर के रिजोल्युशन में दिया गया है श्रोर उस उद्देश्य से कोई पोछे नहीं हट सकता । शातिपूर्ण तरीकों से बात करने के यह मानी नहीं कि हम श्रपने उद्देवपों से हट गए हैं । श्रीर इसका पूरा परिचय हमको राष्ट्रपति के ग्रामिमायण के तीसर्वे पैरायाफ में मिलना है, जहां वे कहते **:** 

> "मुझे पूरा विश्वास है कि यह संसद जो हमारी नीति और राष्ट्र की रहनमाई के लिये पूरी तरह से जिम्मेदार है, इन बड़े कामों को हीसले श्रीर समझदारी से तया बर्दास्त और सहयोग की भावना से पूरा करेगी। मैं चाहता दुंकि आयकी कोशियें सफत हों, जिस से हमारी जनता भीर दुनिया का भना हो।"

चौर फिर यह जो भापरेटिव्ह सेन्टेक्स है. बहु सब से ज्यादा ब्रहमियत की लाइन है :

"उठो, जागो, जो घवसर घापको प्राप्त हैं उनको समझों और जब तक लक्ष्य प्राप्त न हो जाए तब तक मत दको।"

तो मेरी समझ में नहीं द्याता कि किस प्रकार से, किस वात में डिलाई की जा रही है।

मेरे भाई श्री घटल विहारी वाजपेयी जी ने अपने भाषण के शुरु में एक प्रश्न सदन के सामने रखा था और वह प्रश्न यह था कि कम्युनिस्ट चीन का ग्राक्रमण क्यों हुन्ना ? में ती यह चाहता था कि इस प्रश्न का हन क्षाजपेशी जी खुद सदन के सामने रखते, लेकिन उन्होंने प्रश्न तो कर दिया, हल हुंड़ने का प्रपत्न नहीं किया । मैं इन तीन, चार महीनों से बहुत सोच रहा है कि भाखिर चीन ने बांतिपूर्ण भारत पर क्यों अन्त्रमण किया और मेरी समझ में काज तक कोई बात नहीं बाई श्रीर में इस प्रन्त का उत्तर केवल एक शब्द में दे देना चःहता हूं ग्रीर वह है ईप्या । ईर्ष्या के सिवाय कोई दूसरा कारण मेरी समझ में नहीं चाता कि क्यों चीन ने भारत पर ब्राकमण किया । में देश-विदेश के अखबारों को कतरनें पढ़ रहा था श्रोर जो बात मेंने ईंध्यां की कड़ीं, उसका समर्थन मज़े स्वीडन के ग्रखबारी में मिला जो इस प्रकार

"It is not necessary to doubt China's goal—the Chinese dictator-ship fears competition from Indian democracy and wants to put an end to it. Still, eight or ten years ago, China could consider India as a friend, a supporter. The possibilities that India by means of socialism could develop against communism were regarded as great in Peking.

A demorcatic India could have been regarded calmly in Peking as long as India remained weak. An India struggling with inner political difficulties, an India with a worsening economy, eventually become ripe for communism. Development in India showed, however.

economic betterment a stabilisation which threatened to frustrate Chinese plans for the future. Hence, China's excuse of fictitious irregularities in the boarder struggle.

The formal reason given for Chinese claims is that the border, the so-called MacMahon Line, was established by British imperialists. They accuse Indians of trying wrongfully to take over what these imperialists are said to have stolen from China, or rather from Tibet. Apart from the fact that this argumentation is quite unreasonable from the point of view of international law, it is a fact that China has on several occasions, among others, at the so-called Simla Conference in 1914, accepted this delineation of the border. It is also a fact that the border was drawn on the basis of history and tradition and also on the basis of geographical, ethnical and religious conditions.

The Chinese argument naturally does not hold water as regards international law. If this border which was agreed by responsible governments and which besides has basis in history is not valid, then no borders are valid."

If all is true, can there be any doubt about Chinese intentions?

अगर इस सब को सही माना जाय तो चाइना का जो उद्देश्य है उसके बारे में किसी को कोई शंका नहीं रह सकती और शंका रहने की गुंजाइश इसलिये भी नहीं रहती कि अगर हम इतिहास के पिछले पन्नों को उलटें तो हमको मालूम होगा कि क्या हो रहा है। १६५२-५३ तक चाइना और हिन्दुस्तान दोस्त थे। तब तक हमारी कोई पंचवर्षीय योजना चालू हो कर उपयोग में नहीं आ रही शी। १६५२ से पंचवर्षीय योजना शुक्र हई और १६५४ से चाइना और हिन्दुस्तान की सीमा का प्रश्न शुरू हुआ। उसके बाद १६५७ में हमारी दूसरी पंचवर्षीय योजना शुक्र हुई और १६६२ में वह खत्म होने को शी और उन्होंने समझा कि भाई अब ती

भारत एक रास्ते पर चल निकला है और
अगर इसकी पंचवर्षीय योजनाएं पूरी होती
रहीं तो ये हमसे आगे निकल जायेंगे ! वैसे
ही, उन्होंने देखा कि इनकी सक्ति क्या थी,
१६४७ में ये आजाद हुए, कोई सैनिक वस
नहीं था इनका लेकिन थोड़े से ही अरसे
में इनके प्रवान मंत्री को संसार के राष्ट्रों
ने इस प्रकार का प्रवक्ता बना दिया कि हर
मसले पर उनकी राय जान लेना देशों के
लिये आवश्यक समझा जाने लगा । इसलेये
जैसे जैसे हमारी प्रगति होती गई उसी प्रकार
उनकी ईर्ष्या बढ़ती गई और इसीलिये
स्वीडन के अखवारों का जो अंतिम
पैरा है वह भी काफी दिलचस्प है । वह
इस तरह है :

"It is clear to the opinion in Asia and Europe that, China is exhibiting purely aggressive policy towards India. Attempts are being made to humiliate India and disturb its economic construction with the aim of demonstrating the invincibility and strength of communism. Attempt\* are made to convince other peoples."

This is very important:

"...of Asda that they 3houM choose the way of Chinese communism rather than of Indian democracy. In the l'ong run Chinese expansionism applies to all Asia and, then perhaps, also to the Russian part of Asia."

तो यह बात तो विल्कुल साफ हो गई कि चाइना के उद्देश क्या हैं और क्यों वह हिन्दुस्तान से एक निरस्तर की तकरार रखना चाहता है। यह मैं मानने के लिये विल्कुल तैयार नहीं हूं कि हिन्दुस्तान चाइना को हरा सकता है, यह विल्कुल नामुमकिन बात है। परिस्थितियां ऐसी नहीं हैं कि हममें से कोई भी एक इसरे को हरा सके। इसीलिये प्रधान मंत्री जी कहते हैं कि हमकी बहुत प्रस्ते के लड़ाई-आगड़े के लिये तैयार रहना चाहिये भीर तैयारी के निषे

[श्री महाबीर प्रसाद भागव] कुछ वीओं की भावस्यकता होती है। यह कहना कि लड़ाई की तैयारियां नहीं होतीं भीर जब भारत पर भाक्रमण हमा तो हमारी सरकार अपनी सूध-बूध स्तो बैठी. जैसा कि हमारे प्रजा सोशलिस्ट पार्टी के वक्ता ने दूसरे में कहा, ठीक नहीं है। यह कहने से भी काम नहीं चलेगा कि साहब, जब भाकमण हुआ तो युनाइटेड स्टेट्स खाफ भ्रमेरिका ने मासाम को बचा लिया। नहीं तो क्या होता? शाखिर अमेरिका को मदद के लिये किस नेबलाया?

THE DEPUTY CHAIRMAN: You •an continue after lunch. The House •tands adjourned till 2.30 P.M.

> The House then adjourned for lunch at one of the clock.

The House reassembled after lunch «t halfpast two of the clock, THE VICE-CHAIRMAN (SHRI M. GOVINDA EEDDY) in the Chair.

महाबोर प्रसाद भागव : उप-सभाध्यक्ष महोदय, मैं देश की रक्षा की बात कर रहा था जबकि सदन खाने के लिये उठा। देश की रक्षा जिस तरह हमारे श्री गंगा शरण जी चाहते हैं उस तरह भी नहीं हो सकती है। हर छोटी बात के लिये हम अपने मित्र देशों के पास जायं और कहें कि भाई ग्रापकी क्या सलाह है, हम यह काम करें या नहीं ? देश की रक्षा के लिये हमें अपने आपको तैयार करना होगा और जो कुछ उचित मालम पडता है वह करना होगा। यह तो जो दायें-बायें का ख्याल किया जा रहा है कि दायें की बात मत कीजिये, बायें की बात मत कीजिये, इन सब को बंद करना पड़ेना। देश की स्वतंत्रता की रक्षा के लिये प्रवान मंत्री जी को विल्कल स्वतंत्रता देनी होगी, जिस तरह से वे चाहें उस तरह से अपनी तैयारी करें और जब भी उनको सैनिक एडवाइस मिले उस समय इमला करें। यह नहीं हो सकता कि

दोल पीटकर देश की रक्षा की तैयारी की जाय। देश की रक्षा की तैयारी करने का तरीका भौर होता है। मैं भपने माननीय वरिष्ठ नेता श्री गंगा शरण जी से नम्नता के साथ प्रार्थना कइनंगा कि उन को जो कुछ खामियां रक्षा के सम्बन्ध में लगती हैं उनके बारे में प्रधान मंत्री जी से जा कर स्वयं बात-चीत करें। उनका सदन में ग्राकर यह कहना कि यहां यह हो रहा है, वहां यह हो रहा है, यहां यह नहीं किया जा रहा है, वहां यह नहीं किया जा रहा है, इससे रक्षा के कामों में सहायता नहीं मिलती है।

प्रजा संशिलिस्ट पार्टी की भीर से जो इसरे नेता श्री चन्द्र शेखर बोले थे उन की मैं क्या चर्चा करूं। जिस लहजे में उन्होंने पंडित जी के बारे में सारी बातें कहीं उससे ऐसा लगता था कि वे एक बहुत ऊंचे भीर सब सदस्यों में भक्लमन्द भादमी हैं भीर पंडित जी एक ऐसे भादमी हैं जिनके बारे में कुछ भी कहा जा सकता है। क्या यह तरीका रक्षा की तैयारी करने के लिये है ? अगर आपको रक्षा की तैयारी करनी है तो प्रधान मंत्री जी के हाथ मजबूत करने होंगे भीर उनको सब अधिकार भीर शक्ति देनी होगी। यह नहीं हो सकता है कि भ्राप एक तरह यह कहर हे कि रक्षा की तयःरियां की जाये भीर दूसरी तरफ पब्लिक प्लेटफार्म से, सदन के ग्रन्दर, सब तरफ यह कहते हैं कि प्रधान मंत्री जी ने यह कार्य नहीं किया, प्रधान मंत्री जी ने वह कार्य नहीं किया । ये सब वातें बंद करनी होंगी, अगर रक्षा की तैयारी करना भ्राप सब लोग चाहते हैं । मुझे जरा भी किसी तरह की शंका नहीं है कि सदन का हर सदस्य यह चाहता है कि भारत रक्षा की तैयारी जल्द से जल्द करे और फिर को जमोन हमारे दूरमन क हाथ में है उसकी बापत सेने का प्रयत्न करें।

हमारे प्रधान मंत्री जी पंडित जवाहरलाल नेहरू केवल राष्ट्र के नेता, राष्ट्र के नायक ही नहीं हैं बह्नि पंडित जवाहरलाल नेहरू राष्ट्र-निर्माता, जन जागरण के प्रेरक, देश की एकता के स्तम्म, मारत की माशा के केन्द्र, देशवासियों के हृदय-सम्राट भीर हम सब के पथ-प्रदर्शक हैं। भगर में यह कहूं कि हर तरह से, हर प्रकार से पंडित जवाहरलाल जी राष्ट्र के प्रतीक हैं तो इसमें कोई भ्रतिक्योक्ति नहीं होगी।

हमारे माननीय मित्र श्री ए० डी० मणि साहब जिनके बारे में मुझे मालूम पड़ा कि उनको कहीं से भ्रानरेरी डाक्टर की डिग्री प्राप्त हुई है, इसलिये मैं बड़े अदब से उनको डा॰ मणि साहव रहुंगा, उन्होंने कहा कि अगर कोलम्बो प्रस्तावों को चीन नहीं मानता है तो ग्राप भी कह दोजिये कि हम नहीं मानते हैं। संसार के मैदान में शतरंज की चालें चली जाती हैं भौर कोई चाल एक बार चलने के बाद वापस नहीं **ली** जाती। इस बात का इन्तजार किया जाता है कि दूसरी तरफ से क्या चाल आने बाली है और जब दूसरी तरफ से चाल भा जाती है तब हमको उसका जवाब देना पड़ता है। इस समय जो शतरंज की चाल थी वह हमने चल दी भौर कोलम्बो प्रपोजल्स के बारे में यह कहा कि हम इनको स्वीकार करते हैं। भारत हमेशा से एक शांति-पूर्ण देश रहा है और शांतिपूर्ण तरीकों पर विश्वास करता है और जब तक शांति के तरीकों से कोई भी फैसला हो सकता है तब तक वह हिंसा का प्रयोग नहीं करेगा । मुझे पुण विश्वास है कि इस सदन में कोई भी ऐसा सदस्य नहीं होगा जो यह चाहेगा कि ऐसी दीवार से सिर टकराया जाय जिससे सिर चुर चुर हो जाय। अगर हम अपने प्रजा सोशलिस्ट पार्टी के लोगों की बात मानकर चलें तो हम चीन की जो दीवार है उससे प्रपना सिर टकरा देंगे इस बात की परवाह किये बिना कि हमारे सिर का क्या होता है। क्या यह सही नीति है?

एक माननीय सवस्य : ग्रापने सिर टकरा लिया है।

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श्री महाबीर प्रसाद भागंब: ग्राप चाहते कि टकराकर चकनाचूर किया जाय ? यह तो श्री मणि साहब की बात थी। अब में श्री भूपेश गुप्त की बात कहना चाहंगा। जब में "भारत रक्षा विधेयक" पर बोल रहा या तो मैंने यहक हाथाकि श्रीभूपेश गुप्त एक बड़ी दुविधा में पड़े हुए हैं, संकट में पड़े हुए हैं कि क्या करूं, क्या न करूं। उन्होंने जो ग्रमेन्डमेन्ड दिये हैं उनसे उनका यह संकट विल्कुल साबित हो जाता है। उन्होंने ६६ अप्रेन्डमेन्ड दिये हैं। शुरू के जो दो ग्रमेन्डमेन्ट हैं उनमें उन्होंने सरकार की तारीफ भी की है और ६४ अमेन्डमेन्डों में सरकार की बुराई की है। उनका संकट क्या है ? अपने देश में, अपना जो प्रदेश बंगाल है, वहां उनकी कोई स्थिति नहीं रही। बंगाल में वे जा नहीं सकते, बोल नहीं सकते क्योंकि उनके जितने साथी हैं, जिनसे उन्हें बल मिलता है अपनी कार्यवाहियों के कारण सीखचों में बंद पड़े हुए हैं।

भी नीरेन घोष (पश्चिमी बंगाल ) : किन कारणों से बंद हैं ?

महाबीर प्रसाव भागव : यह भाप भी जानते हैं भीर में भी जानता हूं। दोस्तों को खबर देने के कारण बन्द पड़े हुये हैं। आप वहां तो जा नहीं सकते हैं इस-लिये दिल्ली में आपको कुछ न कुछ कार्यवाही करनी ही चाहिये । ग्राप सब लोग ग्रच्छी तरह से जानते हैं कि वे सदन में बहुत व्यस्त रहते हैं भीर सदन की चलाने में वे अपना काफी टाइम लगाते हैं, इसके लिए वे हमेशा दघाई के पात्र हैं। उनकी सदन के बाहर भी कुछ कार्यवाही होती है। इस कार्यवाही में उन्होंने लोगों में यह कानाफसी करना शुरू कर दिया कि पंडित जी को अमुक अमुक आदमी निकालना चाहते हैं भीर उन्हें हर तरह से खबरदार रहना चाहिये । यह उनका स्टेटमेन्ट है जो उन्होंने सक्त में दिया :

#### श्री महाबीर प्रसाद भागंव]

"In the later days it was to be demonstrated that the same forces whLch were vociferous for the downfall of Mr. Menon were working for the downfall of Pandit Jawahar-lal Nehru and were waiting to hear when he would go to the Radio to announce his resignation."

वाह भाई भूपेश गुप्त जी, कमाल कर दिया आपने । पहले तो रेडियो में जा कर कोई अपना इस्तीफा नहीं बताता । श्री मेनन ने अपना इस्तीफा पहले पार्टी मीटिंग में दिया, इसके बारे में उन्होंने बाहर कुछ नहीं कहा। मेरा श्री भूपेश गुप्त को यह चेलेन्ज है कि वे इस सदन के किसी ऐसे सदस्य का नाम बतायें या दूसरे सदन के किसी ऐसे सदस्य का नाम बतायें जो यह चाहता है कि पंडित जी प्रधान मंत्री का पद छोड़ दें। यह एक भ्रम है जो वे फीला रहे हैं और इसके क्या माने हैं ? बाहर के तो वे बढ़े वफादार हैं, हर बात में पंडित जी की तारीफ करते हैं, प्रशंसा करते हैं, लेकिन अन्दरूनी यह चाहते हैं कि किसी तरह से पंडित जी कमजोर हो जायं, किसी तरह से ऐसी व्यवस्था कर दी जाये कि पंडित जी हट जायें भौर फिर हमारा बोलवाला हो जाये। श्री भूपेश गुप्त की यह बात मालूम होनी चाहिये कि देश का हर देशवासी यह जानता है कि पंडित जी क्या हैं भीर पंडित जी के साथ देश का हर मादभी है चाहे कम्पनिस्ट कितना ही भ्रम क्यों न फैलायें, उनकी चलेगी नहीं भीर इस श्रम में जी फंसा हमा है बहु बहुत बड़ी गलती पर है। पंडित जी की शक्ति देश का हर एक आदमी है और जब तक देश के प्राथमियों का विश्वास उनकी प्राप्त है, कोई भी दल पंडित जी का बाल बांका नहीं कर सकता।

हमारे घटल बिहारी जी वाजपेयी बडे जोर-शोर से बोलते हैं। हिन्दी में उनके मुकाबिल का बक्ता शायद कोई नहीं है।

तो उन्होंने कहा कि दिल्ली के देवता सो रहे हैं। घरे भाई, दिल्ली के देवता किघर सो सकते हैं। दिल्ली के देवताओं को तो सोने का मौका ही नहीं है। इतनी जोर की ग्रावाज हो रही है, उनके पूजारी भी कभी कभी करते हैं और वे लोग तो करते ही हैं जिनको उन पर विश्वास नहीं है भीर जो यह चाहते हैं कि वे हट जायें। ऐसी मावाज में, इतनी वड़ी मावाज में क्या कोई सो सकता है। मेरी तो शिकायत उनसे दूसरी है भीर वह यह है कि पंडित जी को जगाना कोई म्शिकल बात नहीं है, लेकिन भावाज इतनी जोर की हो रही है कि हमारे शत्र जो बैठे हये हैं पीकिंग में, वे भी हमारी भावाज सुन रहे हैं भीर वे भी जान रहे हैं कि भारत देश में क्या हो रहा है; किस तरह से नेता के साथ व्यवहार कर एहे हैं, किस तरह की पब्लिक प्लेटफार्म्स पर भीर संसद के सदनों में भालोचना की जाती है, किस तरह यह कहा जाता है कि नेता यह तैयारी करने में भ्रसफल रहा, नेता वह तैयारी करने में भ्रसफल रहा। ये सब बातें कोई मजब्ती देने की नहीं हैं। ये बातें केवल वे ही लोग कर सकते हैं जो देश को शक्तिशाली बनाना नहीं चाहते ।

भव हमारे भटल बिहारी जी ने एक भ्रमेंडमेंट दिया है। वह १०८ नम्बर का भ्रमेंडमेंट है। उसमें वे यह चाहते हैं कि यह डिक्लेरेशन किया जाये कि जम्मू भीर काश्मीर हिन्दुस्तान का ही भंग है भौर यह बताया जाये कि सरदार स्वर्ण सिंह भौर श्री भट्टो में क्या बातचीत हो रही है। में यह कह सकता हूं कि इस समय कोई ऐसा **भवसर नहीं है कि जिसमें यह बात दोहराई** जाये कि काश्मीर हिन्दुस्तान का अंग है। काश्मीर हिन्दुस्तान का ग्रंग है भीर हिन्दु-स्तान का ग्रंग रहेगा भीर कोई भी शक्ति बाहर की चाहे कितना चाहे, उस भंग की हिन्दुस्तान से जुदा नहीं कर सकती।

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"but regret that the Address makes no mention of the failure of the administration to suppress firmly the fifth column activities."

यह सही है कि हमारे देश को जितनी हानि हमारे फिप्य कालमिस्ट्स से हुई है, उतनी शायद और किसी से नहीं हुई है और इसी लिए में अपने गृह-मंत्री जी से सविनय निवेदन करूंगा कि फियथ कालम ऐक्टिविटीज को रोकने के लिये जो भी कदम उठाने की जरूरत हो, उनको उठाने की कृपा करें।

भव हमारे सोशलिस्ट दोस्तों के बारे में जितना कम कहा जाये उतना ही अच्छा है। राष्ट्रपति के श्रिभभाषण के दिन उन्होंने जो कुछ किया उसके बारे में सदन के सभी लोगों ने अपनी राय जाहिर की है भौर उसके बारे में कुछ कहना जरूरी नहीं है।

भव एक अंतिम बात जिसके बारे में में कहना चाहंगा वह है कांग्रेस कार्य समिति के प्रस्ताद के बारे में । उसके बारे में कई लोगों ने चर्चा की, हमारे घटल बिहारी जी वाजपेयी ने चर्चा की भौर हमारे माण साहब ने चर्चा की । माखिर यह प्रस्ताव क्यों पास किया गया, कार्य समिति के द्वारा। ग्रगर में वह प्रस्ताव भ्राप के सामने रख दूंती बात बिल्कुल स्पष्ट हो जायेगी कि किस खयाल से वह प्रस्ताव पास किया गया । वह प्रस्ताव इस प्रकार है:

"The Committee considered the issue of public utterances by some responsible Congressmen who had criticised the accepted Congress policy. decided that their

explanations should be obtained and should be placed before the Working Committee for further consideration."

### यह प्रस्ताव का पहला ग्रंग है। प्रस्ताव का दूसरा भ्रंग, जिसके बारे में चर्चा खास तौर पर की गई है, वह यह है:

"The Committee also decided that no Congressman should join or associate with any function."

-mark the Words-

President's Address

"organised or sponsored by any communal organisations like the Jan Sangh, the Hindu Mahasabha, the Muslim League or by the Communists or by groups or persona opposed to the declared policy of the Congress. It was also decided that Congressmen should not accept invitations from the MRA."

SHRI M. C. SHAH (Gujarat): Mr. Vice-Chairman, Sir, I am thankful to

यह प्रस्ताव सुनने के बाद मुझे पूर्ण विश्वास है कि किसी के दिमाग़ में इस बात की शंका नहीं रह गई होगी कि इस प्रस्ताव को लाने की क्या जरूरत पड़ी। जहां तक भारत के रक्षा-प्रयत्नों का सवाल है, उसके बारे में किसी प्रकार का प्रतिबन्ध नहीं लगाया गया है भीर वहां तक डिक्लेयडं पालिसी बिल्कुल साफ है भौर उसके अनुसार कांग्रेसजन सम्मिलित हो सकते हैं।

देश इस समय बड़ी नाजुक स्थिति से निकल रहा है भीर उसमें हर कदम को बड़े सोव-विचार के साथ लेना पड़ेगा भीर उसमें पूरी शक्ति प्रधान मंत्री जी को लगानी पडेगी। जो हम लोगों को करना है वह एक छोटीसीबात है। यह कह कर भव में खत्म करूंगा ।

देश को बचाना होगा वफ़ादारी के ठेकेदारों से, चाटुकारों से, मक्कारों से भीर गहारों से ।

[Shri M. C. Shah.] you for giving me an opportunity to associate myself with the Motion of Thanks proposed by our friend here to our President. Usually, the President, in his inaugural Address, reviews the various policies and programmes of the Government that were enunciated last year and the future policies and programmes of the Government for the coming year. It is very necessary that Members of Parliament, and the nation also, should know what are the immediate policies and programmes; how we are going to implement them; how in the last year we faced any difficulties, if any; and how far and to what extent the Government was able to fulfil its promises by way of policies and programmes. Therefore, if we view the Address from this angle, it will be seen that the President has very rightly stated that the Chinese aggression is the main problem before the nation and that everything else has to be seen through that context. The Chinese aggression, we all know, is not merely an aggression; but China has taken over a large chunk of our territory. It is therefore just and prpper that our attention should be drawn to what we should do, what our present duty is and how the nation shall face this menace. I may give the House some historical facts: both China and India became free practically at the same time, in 1947-48. China and India are two great countries of Asia and somehow, it was the wish of Providence that China accepted the communist way of life and became a totalitarian country, and India parliamentary accepted democracy, parliamentary way of life. Both countries have huge populations, both have common ills. Both have got poverty and illiteracy and both suffer from various common ills. Both countries have decided that they should come up and have a status among the highly progressive countries of the world. But both countries accepted different ways of life, and the countries in the world were very watchful to find out how far a great country like India

can provide the economic balance for this nation of forty-four crores of people by the parliamentary way of life. Equally so was the problem for China. China was a totalitarian country; it was a communist country, but the aim was to build up the Chinese nation. Crores of people in China have also been peaceloving. Now we have seen our Indda, and our Government, in their own way, formulated various Five Year Plans, and tried to see that the nation as a whole succeeded in its aim of economic well-being. It has been admitted even by foreign critics that India did well in pushing through these Five Year Plans and there was substantial progress in our country. As for China, as I said earlier, it is a totalitarian country, where the press is controlled, and the outside world can only know what the Chinese Government permits others to know. But even then we find that the big promises that were given by the Chinese Government to the Chinese people were not fulfilled. That slogan, that big ^eap forward in agricultural produce, has gone out and it is very clear that the Chinese Government has not been able to do for the Chinese people what it promised at the time when this new Communist Government took charge of the country. It is very natural therefore that the various countries of the world looked upon India as a model country and saw how crores and crores of people could be benefited in a peaceful way of life, in a parliamentary democratic way of life, and therefore the countries in Asia and Africa looked upon India as a model country, to see how it can serve the people best. Of course India never claimed it but there was the general impression that the variom countries of Asia and Africa looked upon India as a model country, at leader of Asia and Africa. I know the Indian Government or the Indian people do not claim that. But the facts are there. The various countries that became independent much later than our country and are on the way to development looked upon India as

a model country and they tried to copy the various schemes enunciated by the Indian Government to help their people and to bring them to a fair standard of life. This perhaps China did not like. China had a desire to leader of Asian countries, but China was foiled in that desire. As there was no other better way, India had adopted a peaceful way of life. Our Government has been trying, during theise fifteen years after independence, to build up the economic life in the country, and as a poor country it cannot afford to spend money on military equipment or defence potential simultaneously. Of course now we realise that we had neglected our defence requirements and looking to that weakness of our country China tried to invade the country, and we cannot but acknowledge the fact that it was a thing to see that in NEFA and humiliating in Ladakh we had to face several reverses. That does not mean that there is any permanent humiliation since the country to a man has decided to face this challenge, and we are trying our best to build up our defence potential by executing defence programmes. It was also a tribute to our policy of non-alignment that at the time of crisis our friends, the Western countries, specially the U.S.A. and the U.K., came to our help, and that might be one of the reasons which prevented China from committing further aggression and which made her declare an unilateral cease-The question arises: What shall we fire do now? Our friend Jairamdasji was quite right when he said that India was a peace-India has loving country. accepted the itself alone but policy of peace not for for the rest of the world. But now, confronted as we are with China, how shall we proceed and what shall we do although we are for peace and have been peace-loving all along? We have now to face the military strength of a great country tike China with its inscrutable mind. We have to think again and we have to see how India as a nation can face

this challenge. It is very necessary to face it, and in spite of our acceptance of a peaceful way of life we shall have to change over, and it will be necessary for us to make all preparations for the defence of our country and to face aggressive China. For that purpose we will have to> accept aid from friendly countries. We are grateful to those countries which have given us aid at the time of our crisis but, as was said by our Prime Minister, defence is the responsibility of the country and the nation; we cannot afford to depend upon friendly countries for all time to come. If necessary, we may have to prune, some of our schemes. If necessary, we may have to postpone our development programmes but defence has to be accelerated and in a modern way, and therefore it is expected that in the new Budget we shall have to increase our defence programmes. In the last Budget it was only Rs. 300 crores and by Supplementary Demands it was increased to something like Rs. 700 crores but, faced as we are, it is very necessary that we shall have to spend a very huge sum for our defence preparations and for our defence programmes.

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): You have to conclude, Mr. Shah.

SHRI M. C. SHAH: Yes, Sir. The nation has stood as one man and China has realised that India as a nation has sterling qualities to face such a situation and it has also realised that it is not easy to make India crumble down or make India seek its favour. Under these circumstances it is very necessary that defence preparations have to be augmented, augmented very seriously and at any cost we should see that India defends its honour and integrity and it continues to retain its status in the comity of nations.

شرى عهدالغلى (يلتجاب) : والس چیرمین ماحب معهد اکبر علی خان ماحب کی تجریز سے بہت حد تک نهيں بلکه پورا اندق هے - مجهر بهارگو ساهب نے جو دائیں باٹیں تلوار چلاتے هوئے پلڈت جی کی مهما یہاں کی اس سے بھی سو قیصدی أنغاق ہے . . .

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY); Twelve minutes, Shri :Ghani.

شری عبدالغلی: صبح سے هم سن ھی رہے ھیں ان کی طرف ہے۔ همهن بهي تهررا موقع ديا جائے -

THE VICE-CHAIRMAN (SHRI M. 'Govinda Reddy): Please proceed; do not waste time.

شری مبدالغلی: میں رپیٹشین نههى كرون كا - ليكن سين أسهد کرتا هون که مجهد بهی پورا موقع ديا جائيها -

VICE-CHAIRMAN (SHRI M. 'GOVINDA REDDY): Please go on. We have to cover two more speakers.

شری مبدالغلی: ان کو صبح ہے۔ هيسن رها هون اليوزيشن پارٿي کو...

THE VICE-CHAIRMAN (Shri M. GOVINDA REDDY); Yes, go on.

شرى مهدالغاي: ليكن أيك بات بھارگو صاحب کے ذھن میں رھلی چاھگے که ویکٹی کٹٹا ھی ہوا ھو

جماعت اس سے ہوی ہوتی ہے اور جناعت کانلی هی بری هو دیش اس سے ہوا ہے - اگر ہمارے محموب نیتا کوئی فلطی کرتے ہیں تو وہ زیادہ مذمت کے معانصی ھیں کیونکت ان کو ۳۰۰ یا ۳۰۰ کرو<del>ر</del> بندگان شدا کا پهار حاصل هے - کیا پندت جوافرلال نهروه ان کی سرکار یا ان کی سرکاری -ہارتی یہ جواب دے سکتی ہے کہ جو پاپ انہوں نے مارچ ۱۹۳۷ سیں کیا تھا بھارت کے در تکوے کرنے کا - انہوں نے جو ریزولیشن اپنی ورکنگ کییٹی میں پاس کیا تھا - جس کا نتیجہ يه موا تها كه هزاري بددال غدا میری بہنیں اور مہری بیٹیاں ھمارے بھائی اور باپ ۔۔۔۔ شہید هرائے بے گذاہ - بغیر کسی وجه کے - اس تقسیم کے تجربہ کے بعد جو تامع تجربه هدين هوا اس کي، بعد هم کهوں یه ایک نکی تقسیم کا تجوبه وأنس چيرمين ماهب كرنے جا ريے ھیں - میں نے دیکھا دنیا کے ساملے کئی بار کئی ملک کے پراہلمس آئے ۔ کوریا کا آیا ، سمجهداروں نے جو دنیا کے اگوا کہلاتے میں انہوں نے اس کی نتسهم کر دی - تو کیا وه مسئله حل هو گیا - جرملی کا آیا اور جرملی کے دو ٹکوے کو دے - ایک برلن وال بن گئی تو کیا اس کا . P.M. مستله حل هو کیا -هدد چین میں تقسیم هوئی ٹو گیا اس کی حالت ہے۔ آپ مجهے معاف کریں اگر میں یہ بات

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شروری ہے کہ کشبہر بہارت کے ساتھ رہے - بہارت کے رہائے والے کشیری لوگ بھی بھارت کے ساتھ رھلا چاھتے تھے اسی لگے انہیں نے بھارت کے ساتھ مللے کے لگے شیخے عبداللا کی رہنمائی میں جد و جہد کی تھی اور اِلِغا وہ جتنا حصه بحا عنے تیے ڈانہوں نے بچایا تھا ۔ اور اگر آج کوئی نکی رجم ھو کہ جس سے اس کی تقسیم کا خيال کسي کے دماغ ميں آتا ہے تو وائس چهرمین ساحب میں آپ کے فریعہ ان کے کانوں تک پہلیجانا جامتا ھوں کہ انہیں خون کے آنسو بہانے هونگے اور اسکے آنسو بہانے والے کام ان کو کبھی معاف نہیں کریلگے۔ آبے وطن کی عزت کا حوال ہے - آب جهتوا اس بات کا ہے کہ چاتلا نے جو عماری توهین کی هے همارے بهارت کا ایمان کیا اس کا کسی طرح بدله لیا جائے تو اس میں آپ کیا۔ چاہتے ہیں۔ که حب كي زبان پر تالي لكي هون -بہارگو صاحب کی بات کو مائلے کے ل کے میں تیار ہوں - لیکن وہ یہ بات سویر لیس که سردار سورن سلکه پاکستان اور مقدوستان کے پیار کا نام لیکر کشنیر کی سالبیت کو تہیں بدال سکتے ۔ یہ عجیب بات ہے وائس ہو ہوں صاحب که جب کشمیر کشمہریوں کا ھے اور انہوں نے اعلان کر رکھا ہے کہ هم بھارت کے ساتھ میں تو 'ھھ وہ جائدا جا رہے ھیں

کپوں که په کون هيں جو په کپين که کشبیر کا جو مسئله کشمیر کی سالمیت کا جو مسکلہ ہے اس کا حال کشبیر کی تقسیم ہے بجائے اس کے که اس کا راشارہتی جی کے ایڈریس میں ذکر هونا هے - بجائے اس کے که هم یلدت جواعرال جی کے زبان مبارک ہے اس کو ساتے ھیں ۔ آبے ھم سردار سورن سلکھ کے بارے میں سلتے ہیں که جو همارا تکوا رهاں پوا هوا هے جسے پاکستان آزاد کشمیر کا ملاته کهتا هے جو انہوں نے زبردستی خلاف قانوں، خلاف انسالیت ایم تبشه میں کها هوا هے اس کی واپسی کی بات جهت اس کی بحث کو وہی چلا رہے۔ میں -جس ٹکوے کے لئے ان پلدرہ سرله بوسوں میں نه کوئی قدم اُتھایا گیا ہے نه اِتَّهَا نِهِ هِي هيل - سيري كانون میں یہاں یہ آواز پڑی که سیز فاٹو لائن مان لو اور راجوری ، پرنچه ، ارزی رفیره کو دیکر کرئی فیصله کر لو -يه كون فيصله كرنے والے هيں - بهارت كى زمين كو دبيلے والے دون هيں ! کتفا هی ہوا کوئی پارٹی میں هو هو منصب وطن هددوستانی کا دهوم هے که وه تقسیم کشبیر کی خلاف پروٹست کرے - جو لوگ کشمیر کو تلاسیم کرنے کی بات سوچانے هیں وهی کپانے هیں که کشمیر سیکولرازم کی ایک ضباتت هے - یه ایک محافظ هے پائے کروز مسلمانوں کی حفاظت کے لئے۔ یہ

# [ هري عبدالغلي ]

کشمیر کے هزاروں میل حصه دیلے کے لگے - صلع صفائی کرنے کے لگے - اور ادهر بهارگو صاحب اور سرکار اور ان کی معموب پارٹی یہ کہتی ہے۔ کہ الدائم میں تو پہازیاں هیں وعاں گہاس هوتی هے وهاں تو کچھ هوتا هی۔ نهیں ھے۔ ان کا کیا ہے۔ میں یقین دلاتا هوں که اگر بهارت کی زمین کا ایک ایک انچ ان کو پهارا نهیں هے جو کہتے تھے کہ اس کا ہر ذرا ہمارے لئے دیوتا هے اور جس کو میں بھی مانتا ہوں -چاھے ولا نہ مائیں بھارت میں جو یہ بلدائن خدا بستے هیں وہ سب کے سب ایک ایک کرکے آواز اٹھائینگے اور پندے جی اور ان کے ساتھیوں کو صعبور کریلکے که وہ بھارت کی ایک ایک انہے زمین کو واپس لیٹے کے لئے جد و جہد کریں - مگر میں یہ بھی کہتا ہوں که یہاں هارس میں میں جانتا هوں الع حقيقت كوكه مين كجه نهين عون - لیکن یه میرے ساتھی نہے -میں ان کا ساتھی تھا اور ہم نے ملکر ملک کی آزادی کے لئے جد وجہد کی نھی - اگر آب طاقت نے گہملک میں آکو کیونکہ ان نے عاتم میں طاقت هے ایموجلسی کا نام لیکو یہ ھی کشمیر کی تقسیم کی چرچا کریاگے تو ملک ان کو تهرو آوٹ کر ديكا - أن كي حكومت نهيي رهيكي -انے الدر ایمیمان بیدا کردہ طاقعت بیدا کرو -

آپ پایبیسکت اس لئے نہیں جاہتے که کیونکه اگر وه هوا تو اس کا نتیجه یه هولا که یهان مسلمانون پو تهاهی آتی ہے۔ میں خود کہنا ہوں که يليميسائت نه هو - ميرا كوئى تذكره نهين نيا - ليكن اگر پليبيسائت نہیں مر تو تنہیں یہ کیا ہو گیا ہے -یه کس واسطے کس بات پر بات چیت چل رفی ہے ۔ کشبیر کی وادی کو پاکستان کے دیلے کے لئے ، جبکه آپ سیکولوازم کے حاسی میں - اس طرح سے پورے کے پورے مسلمانی علاقه کو دیکر آپ سیکولرازم کی بقیاد کو هٹا دیلکے۔ آپ یہ فرقہ پرستے کی بات سويم رهے هيں - آپ ايک اکثریت کو انلیت میں بدلنے کی کوشش کر رہے میں - یملی مندوستان کے اندر جہاں مسلمان اکثریت میں هیں بھی رہاں ان کو اللیت میں بدلنا چاھتے ھیں اور ہوی میٹھی زبان سے بڑے پیار سے لوریاں دیکر سلانا جاهتے هيں - ميں سنجهتا ھوں که ملک والق سے یہ ہوی یے انصافی ہے ۔ اس لئے میں نے جاها تها که مهرے املاء ملائس آئهن ارر منظور عول - بدقستی سے میں نہیں تھا۔ لیکن میں نے آپ سے کہا که دیعی میں اس کا تذکرہ کیوں ہے -

اب وائس چيومين ماهب -دوسوی باعد جو میں موض کرتا چاهتا

هوکی نه کشمیر کی ایک انه زمین کسی فیر کے قبقت میں رہلے دی جائيكى -

وائس چيرمين صاحب - مين عرض کروں که کولیبو پاروپوزل جن کا بوا ھی تذکرہ یہاں چلا - میں ایمانداری سے په سنجهتا هون که وه اور پلتسجی کی وہ بات که ۷ ستمبر والی بات مان لی جائے دونوں میں زمین أسمان كا فوق ھے۔ پلات جی نے جو بات کہی تھی اس کا مطلب نه صرف میں نے بلکه ساری دنیا نے یہ لیا تھا کہ ۸ ستمبر تك بالشكرك همارا أينا انتظام هوكا -هماری اپنی فوجیس هوں کی۔ همارے اپے تلعے ہونگے۔ ہداری اپلی چوکیاں ھونگی ۔ یہ قطعی نہیں تھا که جیسا که پروپوزل میں تها که بهائی ملیٹری تو چین کی هٹ جائے کی لهكن وهال جو تهوزا سا ابهى انتظام رھے کا وہ دونوں ملکوں کا مل جل کو انتظام هولا - مين إيسا نهين مانتا ھوں ۔ اس کے بجائے اگر ان میں یه هست هے یہ اخلائی جرات هے تو یہ کہیں کہ آج کے حالت کا تقاضه یہ هے که اسے وقت کولیوو پروپوزل زیادہ سے زیادہ مناسب هیں - ان کو هم قبول کر سکتے میں ۔ قبول کرنا چاہئیے ۔ اس پر تو میں دھیاں دے سکتا هوں۔ لیکن یہ بات کرنا که پروپوزل اس سے بہتر ھے یہ بالکل ظاهر ھے۔ آپ سنجهتے هيں که جيسے يهاں

هوں وہ هے چالدا کا وہ فلط قدم اس کی زیادتی جس سے همیں ایک برا مبق ما - کها اس سے هماری آنکهیں کہلی میں اور کیا مم چاہتے میں کہ چاٹھا کے ساتھ ھماوا کوئی مقاسب فیصله هو - اس سے پیشتر که میں اس طرف أول مستر وائس جيرمين ماهب مين امريكه، برطانيه ارد روس تینوں سے اپیل کرتا موں که کشمیر کے معامله مهن اكر همارے معصبوب نيته سرکار کے محصوب کے ناتے 'وناعی کالیہ وپریت بدهی، اگر هداری سرار کی هو بھی جائے۔ تو بھی وہ کشبیر کی سالمهت کو نشت نه هونے دیں کیونکھ اس کا بہت ہوا رہی ایکشن ہوگا۔ امریکه میں بیٹیے هوئے جو همارے ھىدود ھيں ان سے اپيل كوتا ھوں که وہ هلدوستان سے کشییر کو کسی طوح بھی الگ کرنے کی کوشش تھ کریں - اور سرکار سے درخراست کرتا هون که یه ترید کنشنر کیسا - جنون اور کشیر بھارت کا انگ ھے - بڑے زور سے بھارکو صاحب نے کہا که انگ هے اور الک هي رهيكا - جو اللهے جا رما هے لیکن رہے کا انگ ہی۔ اور تشمیر اس کو مان لیلگ جو ان کے خيال مين كشيهر رهيئا - تريه تريقه كبشتر كيسا يه امتياز كيسا كه كشبير ير قال بل لاكو هوكا قال نهين لاكو هوكا -جس کی هنت هو ولا اس بات کو. ماف کرے که کشتیر کی ته تقسیم

[شرى عبدالغني]

سب بالكل أن يوه لوك بيته ههن جن کی عقل پر تالے لکے ہوے هیں ارر جو هم کہیں گے قبول کر لیں گے۔ ایسی باعانهیں ہے۔ تو همیں کس طوح سے چلقا ھے - اگر مان لهجائے جیسا که بهاراو صاحب نے کہا ہے کہ یہ کوئی بنچوں کا کھیل نہیں ھے جا کر حمله کر دیلا - حمله نه ا کیجیے - لیکن (س بات کو نه بهلائیے که چین جس علاقه کو اکسائی چین کهتا ھے جو که عربی کا ایک لفظ ھے جس کے معلی ہوتے عیں که چین کی سرحد-اگر فرض کیجگے وہ چین نہا تو پہر اس کو سرحد کہلے کی کیا ضرورت تھی اس کو بھی چھن نے اپنا علقہ کو دیا ہے - تو اگر آپ گولمهو پروپوزل پر جا رمے هيں تو يه بهي ياد رکھئے که آپ کولمدو پروپوزل کے پردے میں یا کسی کے دہاو میں آ کر اس زمین کو چھوڑنا چاهیں جو چاھے نیفا کی طرف ھو چاهے لدانے کی طرف هو ایک انبج بھی جو فعاری زمین فے وہ عدارے بھارت کا انگ ہے اور بالکل اسی طرح سے ہے جيسے والس چيرمين صاهب جسم میں ایک انکلی ہوتی ہے اس میں اگر درد هوتا هے تو سارے جسم کو تکلیف هوتی هے - هم اينے انگ کو کان**ت** کو کسی اور کو دائے تھیں سکانے - کیا ایسا کر کے سنجهوته هو سکتا ہے۔ اسی طرح سے عم ایک عوکر کے رہیں جس

يه ناممكن ه كه آپ يهال أ كو ير طاقت کے گھنلہ میں یہ بات کہیں که کوئی اگر تهاری هے تو رهی هے جو همارا محدوب نهتا کوے ۔ اگر معموب نیتا نے کرنا ہے۔ نو کس کے مہارے کونا ہے ۔ سارے دیم کے سہارے۔ اور اگر سارے دیش ہے آپ سہیوک لیلا چاعتے شیں تو یہ ضروری ہے کہ وہ سهیوگ تب هی آپ کو مل سکتا هے۔ جبکه آپ کے سادعن صحیم ہوں ۔ اگر آپ کے سادھی صحیح نہیں ھیں تو آپ اپنی طائت کا استعمال کینجئے جتلی آپ طالت چلا سکتے عیں -ایبرجلسی میں ہم نے اس دیش کو۔ سقههاللا هے - اس لئے آپ کو بہت -اچھی طرح سے ایلی طاقت کا استعمال کرنا ہوتا ۔ میں ہوے ادب کے ساتھ تين سجهاو ديتا هون - پهلا سجهاو په هے اور جسکی ہوی آوشیکتا ہے کہ سرکار کی جو طاقت ہے وہ پہلک سروس کو کرپت کرنے میں صرف هو رهي هے - آپ کهتے هيں که ايسا نہیں ہے ، آپ یہی کہیں گے - آپ یہی کہیں گے کہ مبدالثلی پاگل ہے یا پاکل ہو گیا ہے ۔ میں آپ ہے درخواست كرتا هون اور عرض كرنا چاهتا هوں که ابهی حال میں افکلیلڈ کے ایک وزیر نے ایک ایسے نوجوان کو ایلی کار چلانے کو دیدی جس کا انسلس پہلے سے ضبط ہوچکا تھا ، جب اس وزیر کو نوجوان کے ہارے میں اپلی فلطی محسوس ہوئی کہ 📗 طرح سے ہزارہا ہرس سے رہ رہے تھے –

میں نے ایک غیر قانونی کام کر دیا ہے جس کو که محصد نهین کرنا چاهگی تھا - اس پر انہوں نے اپیے پرائمملسقر شری میک میلن کو ایک پادر اید ريزئنيش كا لكهديا كه مجه يه أيك ہوں بہاری بہول ہو گئی ہے۔ اور برطانیہ کے عظیم نام پر ایک دھبہ آیا ھے - شن میک میلن نے کہا که بہتر یہی ہوگا کہ آپ اپنی جاکہ سے چلے جائیں اور انہوں نے ان کا استغوار مناظور کو لیا - اس طرح سے انہوںنے ابے ملک کا ایک نمونہ پیش کیا -الهكان يہاں هم ية ديكهاتے هيں كه وائس چهرمهن ماهب اس سنقرل گورانمندی کے منستروں کے بیٹے استیمی کے چیف منسٹروں کے بیٹے اس سے کروروں رویهہ بدا رہے۔ میں - اس بات كا يته سب لوكون كو هـ - يارلهملتاريُّ ا ہوزة كو بھى ہے - ولا كلستوكتو ريسهانسدلهاي چيف منساتر پر دالتے ههن تو کیا اس کی وجه سے ان لوگوں۔ کو ایلی جانه سے ریزائن نہیں کرنا چاھگے – آبے ھمارے دیش کی یہ حالت عد - اور اس طوح كا تقشة هد - اس لكر مهن عرض كرنا چاهتا هون كه اگر ديه کو سنبهالنا هے تو اس طرح کی باتوں کو بند کرنا هوکا اور انگلیلڈ کی پیروی کرنی ہوگی - آپ جانتے ههن که اس وقت هر استیت مین پولیس ڈیھارٹمڈے ہے - سیسی پولیس ركشا دل هين هوم كارة هين - ميرا اس 1232 RSD-5.

کے متعلق یہ عرض کرنا ہے کہ آپ ان سب کو ملهاتری کے طور پر آرگالیز کریں اور ان سب کی طاقت سنٹول گورنمذمق آنے ہاتے میں لے - آپ کو ا لس طرح کی پرلیس اور رکشا دلااور هوم کارة کو اسایت منستر اور ةیتی ملسقوں کے هاتھ میں نہیں دینا چاهنیے ۔ اور اس کو سنترل کورنمات کے هانه میں لایا جانا جاهگے - تاکه والمصهبت کے وقت اس کا اچھی طرح استعمال کو سکے میں مال

- 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 1944 - 194 أسكے ساتھ منجهے يه بھی كہذا هے که انصاف کے لئے آپ جوڈیشن کو التكزيكاتيو سے الگ كويں - تاكم لوگوں کو انصاف مل سکے - هم یه مانتے ههی که ایدرجلسی مین سنترل گورنملنگ كى يون طاقت هے - ليكن هم یه دیکهتے هیں که استیت گرونمفت أس ايموجنسي مهن اوني طاقت کا ناجائز استعمال کر رهی هے۔ سرکار طاقت کے نشہ میں دائیں ہائیں تلوار ہے۔ قائل کر رحی ہے ۔ میں نے یہ سبعها تها که اس بارے میں سرگار کچھ کہے کی اور طاقت کے نشہ میں اس طرح کی بات نهیں کرے گی - سرکار کو یہ بات سمجهنی جاهنے که ولا اپوزیشن کے لوگوں كو ساته لهكو أيموجلسي كو كامهاب بلا سکتی ہے ۔ مگر وہ ایسا نہیں کر وهی هے - اگر سرکار تیما اور لدائم کے ماریم سیاں لپارزیشی والوں، کی رائم کا

خهال کزیکی اور ایسا کوئی کام نهین کریگی که جس سے دیش نے پیر تکویے هوں تو ملک میں جاتمی اپوزهشن پارتهان هين وه سب ان کا ساته دین کی - مکر سرکار ایسا کام کر رھی ہے جیسا اس نے بھارت تقسیم کے وقت کیا تھا ۔ اس نے اس سمے گاندھی جی تک کو بھی تھھن پوچها - ان کو کانفیڈیلس میں نهیں لیا تھا اور آج بھی وہ پھر کشمیر کے ہارے میں ایلی بات کرنے کی کوشش کر رہے میں - اور ملک کی جنتا کو کانفیڈیلس میں لیٹے کو تهار نبین هین - تر اس کا خواب تو ایک هی مرکا که اس کے خلاف بغارت ہوگی – اور اس بغارت میں جو لوک مارے جاگیں کے اس میں عبدالغنی کی بھی جان جائے کے - ہمارا ماک بہت بڑا ھے-ارد اسکے پیچھے ایک مستری ہے -جس مهن مهارانا پرتاب ههر، جهان بهگوار رامهیر، جهان بهگوان کوشن هی**ن-**جهان گورگویند سلگه هین جهان مهاتما كاندهي جي هين - مجهي اس بات كا خيال هے که ونوبا جی اپنی ساری سرگرمهان کشمهر کی سلاملای کے لگے وقف کر دینگے - امریکه اور دوسرے ملک جو اثر ڈال رہے میں اس کو روکلے کے لئے اگر لٹاتے تو بہت ھی اچها هوتا - اگر ایسا کریں کے تو میں سمجھتا ھوں کہ اُن کی جے جے کار ھوئی ۔ جو لوگ یه کهتے هیں که پندس جی ھمارے ھردے کے سمرات ھیں ایسے ههن ويسے ههن – آج اگر ريفرنڌم هوا تو ان کو پته چل جائے کا که دنها كهان هي - ولا موقع أرها هي - الهكشن آرهے هيں - تب معلوم هرکا که سمرات بن سکتے هيں که نهيں – سرات بللے کے لئے آپ ایے ایمان کو مضبوط کریں اور کہو کہ ہم کشمہر کے تکوے نہیں ہونے دیں کے اور که هم چین کو کوئی علاقه دیلے کے لگے تهار هَين - اكر أب كا ايمان اتكا مضبوط ہے تو ہم آپ کا ساتھ دیلے کے لگے تھار ھیں - جے ملد -

[भी प्रक्त रानी (पंजाव ) : वाइस **मै ।रमै । साहब ! मुझे प्रकबर प्रली खान साहब** की तजबीज से बहुत हद तक नहीं बल्कि पूरा इत्तफाक है। मुक्ते भागें र साहब ने जो दायें बायें तलवार चलाते हुए पंडित जो की महिमा बयान की उस से भी सी फोसदी इत्तक कि है . . .

VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): Twelve minutes, Shri Ghani.

श्री प्रव्युलरानी : सुबह से हम सुन रहे हैं उन की तरफ से। हमें भी थोड़ा मौका दिया जाय ।

VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): Please proceed; do rtot waste time.

श्री ग्रंब्द्रल ग्रनी: में रिपिटीशन नहीं करूंगा, लेकिन में उम्मीद करता हूं कि मुझे भी पूरा मौका दिया जायेगा ।

t[] Hindi transliteration.

THE VICE-CHAIRMAN (SHRI M. GOVINA REDDY): Please go on. We have to cover two more speakers.

श्री भ्रम्बुल ग्रनीः इतको सुबह से ही सुन रहा हूं अपो गीतन पार्टी को . . .

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY); Yes, go on.

बी प्रव्यूल ग्रनी : लेकिन एक बात मार्ग न साहब के बड़न में रहती चाहिए कि व्यक्ति **'फितना ही' बड़ा हो जमायत उत्तर्स बड़ी होती**' है भौर जमायत कितनी ही बड़ी हो देश उससे बड़ा है। अगर हमारे महबूब नेता कोई बालती करते है तो वह ज्यादा मजहम्मत के मुस्त्रहिक है वर्शेकि उनको चालीस या चवालीम करोड़ बन्धाने बुदा का प्यार हासिल है। क्या पंडित जवाहर लाल नेहरू उनकी सरकार या उनकी सरकारी पार्टी यह जवाब दे सकती है कि को पाप उन्होंने मार्च सन् १६४७ में किया बाभारत के दिकड़ेकरने. का-उन्होंने जो रेजोजुरान अपनी वर्कि। कमेटी में पास किया था--जिसका नतीजा यह द्भुमा था कि हजारों वन्दगाने खुदा −मेरी बहने और मेरी बॉट्यां, हमारे माई श्रोर बाप-शहीद हुए केंग्नाह बग़ैर किसी बजह के। इस तकसीम के तत्रुई के बाद जो जलख सजर्बा हमें हमा उसके बाद हम क्यों किए यह एक नई तकसीम का तनुनी, बाइम चयरमैन साहब, करने जा रहे हैं। मैंने देवा दुनिया के सामने कई बार कई मुल्क के प्राव-लम् आये। कोरिया का आया। समझदारीं ने जो दुनिया के अगुवा कहलाते हैं उन्होंने उनको तकसोम कर ी तो क्या वह मसला हल ही गया। जर्वनी में सवाल ब्राया भीर जर्वनी के दो टुकड़े कर दिये गये। एक बॉलन वाल बन गई तो क्या उसका मसलाहल 3. P.M. हो गया । हिन्द -चीन में तकसीम हुई तो ग्राज क्या उतको हालत है। ग्राप मन्ने माफ़ करें अगर में यह बात कहं कि यह कौन है जो यह कहें कि कश्मीर

का जो मसला है, काश्मीर की साल्मियत का जो मसला है इसका हल कश्मीर की तक-सीम है, बजाये इसके कि इसका राष्ट्रपति जी के ऐड्रेन में जिक होता है। बजाये इसके कि हम पंडित जवाहरलाल जी की जुवान मुबारक से सुनते कि कश्मीर तकसीम नहीं होगा। धाज हम सरदार स्वर्ण सिंह के बारे में सूनते कि जो हमारा दब*।या हु*मा दुकड़ा वहां पड़ा हुमा है जिसे पाकिस्तान बाजाद काश्मीर का इलाका कहता है जो उन्होंने जबरदस्ती खिलाफ कानून, खिलाफ इन्सानियत अपने कब्डे में किया हुआ है उसकी वापसी की बातचीत उसकी बहस को वह चला रहे हैं। जिस ट्रकड़े के लिए इन पन्द्रह सोलह वर्षी में न कोई कदम उठाया गया है न ग्रब उठने जा रहे है। मेरे कानों में या तं यह प्रावाच पड़ी कि सीच-फायर सहा मान सो भौर राजोरी पृंख, उड़ी वगैरह की वैकर कोई फैसला कर लो। यह कोन फैपला करने वाला है। यह भारत की समीन की देने वाले कीन है ? कितना ही बड़ा कोई पार्टी में हो , हर महबूलकान हिन्द्स्तानी का धर्म है कि वह तकसीमे कश्मीर के खिलाफ़ प्रोटेस्ट करे। जो लोग कश्मीर को तकसीम करने की बात सोचते है वही कहते है कि कश्मीर सेक्यनरिज्य को एक जमानत है। यह एक मुहाफिज है ५ करोड़ मुसलमानों की हिफ़ा-बत के लिए। यह बरूरी है कि कश्मीर भारत के साथ रहे। भारत के रहने वासे कक्मीरी लोग भी भारत के साथ रहना चाहते थे इसलिये उन्होंने भारत के साथ मिलने के लिये शेख अब्दल्ला की रहनमाई में जहोजहेद की थी। थपना वह जितना हिस्सा बचा सकते थे उन्होंने बचाया था। भीर भगर भाज कोई नई वजह हो कि जिस से उसकी तकसीम का खयात किसी के दिमास में ब्राता है तो वाइस चै।रमैन साहब, में ग्रापके जरिये उनके कानो तक पहुंचाना चाहता हुं कि उन्हें खन के प्राप्त बहाने होंगे भीर उन के प्रांसू बहाने वाले काम उनको कभी माफ़ नहीं करेंगे। माज वत्रन की इंज्जत का सवाल है माज भगड़ा इस बात का है कि चाइना ने जो हमा ी तोहीन

#### [श्री मञ्जूल ग़नी]

की है, हमारे भारत का अपमान किया है उसका किस तरह बदला लिया जाये । तो स में प्राप क्या चाहते है कि सब की जुबान पर ताले लगे हों। भागंव साहब की बात को मानने के लिए में तैयारहं।लेकिन वह यह वात सोच लें कि यह भरदार स्वर्ण सिंह पाकिस्तान ग्रीर हिन्दु-स्तान के प्यार का नाम लेकर काश्मीर की सास्मियत को नहीं बदल सकते। यह अजीव बात है, बाइस चैयरमैन साहब , कि जब काद-भीर कदमीरियों का है और उन्होंने एलान कर रखा है कि हम भारत के साथ हैतो उधर पाकिस्तानी बजीर चाइना आ रहे है भीर काश्मीर का हजारों मील हिस्सा देने के लिए । मुलह-सफाई करने के लिये। और घर भागंव साहब ग्रीर सरकार ग्रीर उनकी महबूव पार्टी यह कहती है कि लद्दाख़ में तो पहाड़ियां है वहां घास होती है वहां तो कुछ होता ही नहीं है। उनका क्या है। मैं मकीत दिलाता हुं कि अगर भारत की जमीत का एक एक इंच उनको प्यादा नहीं है जो कहते े कि इसका हर री हमारे लि देवता है भीर जिसको मैं भी मानता हं चाहे बह न माने। भारत में जो यह बन्दग्राने-खुदाबसते है वह सब के सब एक एक कर के ब्रावाज उठायेंने ब्रोर डित जो ब्रीर उनके साथियों को मजबूर करेंगे कि भारत की एक-एक इंच जमीन को वापस लेने के लिये जहो **जहद** करें। मगर में यह भी कहता ंकि यहां हाउस में में जानता हूं घपनी हकीकत को कि में कुछ नहीं हं। लेकिन यह मेरे साथी थे। मैं उनका साथी था भीर हमने मिलकर मुल्क की झावादी के लिये जहोजहद की थी। घगर भाज ताकत के धर्मंड में भाकर, ध्यॉकि उनके हाथ में ताकत है, एमरजेंसी का नाम लेकर ये ही काश्मीर की तकसीम की चर्चा करेंगे तो मुल्क उनको धो प्राऊट कर देगा। उनकी हुकुमत नहीं रहेगी। अपने अन्दर इमान पैदा करो ताकत पैदा करो । भ्राप प्लेबेसाइट इसलिये नहीं चाहते कि क्योंकि

भगर वह हुआ तो उसका नतीजा यह होगा कि यहां मुसलमानों पर तबाही माती है। में खुद कहता हूं कि प्लेबेसाइट न हो। मेरा कोई तजकरा नहीं था, लेकिन अगर प्लेबे-साइट नहीं हो तो तुम्हें फिर क्या हो गया है ? यह किस वास्ते, किस बात पर बातचीत चल रही है। काइमीर की बादी को पाकिस्तान को देने के लियें। जबिक ग्राप सेक्यूलरिज्म के हामी हैं। इस तरह से पूरे के पूरे मुसलमानी इलाके को देकर ग्राप सेक्यूलरिजम की बुनियाद को हटा देंगे। स्नाप यह फिरका-परस्तीकी बात सोच रहे हैं। ग्राप एक अक्सरियत को अक्लियत में बदलने की कोशिश कर रहे हैं। यानी हिन्दुस्तान के घन्दर जहां मुसलमान ग्रन्सरियत में हैं वहां उनको ग्रक्लियत में बदलना चाहते हैं भीर बड़ी मीठी जबान से, बड़े प्यार से लोरियां देकर सुलाना चाहते हैं। मैं समझता हूं कि यह काश्मीर वालों से वड़ी बेइन्साफी है। इसलिये मैंने चाहा था कि मेरे अमेंडमेंट्स श्रायें भीर मंजूर हों। बदकिस्मती से मैं नहीं या लेकिन मैंने ग्रापसे कहा कि देश में इसका तजकराक्यों नहीं है।

श्रव वाइस चेयरमैन साहव, दूसरी बात जो मैं मर्ज करना चाहता हुं वह है चाइना का वह गलत कदम, उसकी ज्यादती जिससे हमें एक बड़ा सबक मिला। क्या इससे हमारी मांखें खुलीं हैं भीर क्या हम चाहते हैं कि चाइना के साथ हमारा कोई मुनासिब फैसला हो ? इससे पेशतर कि मैं इस तरफ आऊं, मिस्टर वाइस चेयरमैन साहब में भगरीका, वर्तानिया भीर रूस तीनों से भ्रपोल करता हं कि कश्मीर के मामले में भ्रगर हमारे महबूब नेता, सरकार के महबूब नेता 'विनाशकाले विपरीत बुद्धि का शिकार हों, अगर हमारी सरकार की बुद्धि नष्ट हो जाय तो भी वह कश्मीर की साल्मियत को नष्ट न होने दें, क्योंकि उसका बहुत बुरा रिएक्शन होगा । भ्रमरीका में बैठे हुये जो हमारे हमदर्द हैं उनसे भ्रपील करता हूं कि वे हिन्दुस्तान से काश्मीर

Presidenfs Address

को किसी तरह भी भ्रलग करने की कोशिश न करें। श्रीर सरकार से दरख्वास्त करता हूं कि यह दें ड कमिश्नर कैसा ? जम्म और कश्मीर भारत का ग्रंग है। बड़े जोर से भार्गव साहब ने कहा कि ग्रंग है ग्रीर ग्रंग ही रहे गा। जो कटने जा रहा है लेकिन रहेगा श्रंग ही। श्रीर कश्मीर उसको मान लेंगे जो उनके ख्याल में कश्मीर रहे गा। तो यह ट्रेड कमिश्नर कैसा? यह इम्तियाज कैसा? कि कश्मीर पर फलां बिल लागु होगा फलां नहीं लागु होगा। जिसकी हिम्मत हो श्रीर वह इस बात को साफ करे कि काश्मीर की न तकसीम होगी और न कश्मीर की एक इंच जमीन किसी ग़ैर के कब्जे में रहने दी जायेगी।

वाइस चेयरमैन साहव, मैं भ्रजं करूं कि कोलम्बो प्रोपोजल्स जिनका बड़ा ही तजकरा यहां चला । मैं ईमानदारी से यह समझता हूं कि वह भीर पंडित जी की वह बात कि भाठ सितम्बर वाली बात मान ली जाय दोनों में जमीन भ्रासमान का फर्क है। पंडित जी ने जो बात कही थी उसका मतलब न सिर्फ मैंने बल्कि सारी दुनिया ने यह लिया था कि द सितम्बर तक बिलशक्क हमारा ग्रपना इन्तजाम होगा हमारी अपनी फौजें होंगी, हमारे अपने किले होंगे, हमारी अपनी चौकियां होंगी। यह कतई नहीं था कि जैसा कि प्रोपोजल में था कि भाई मिलिटरी तो चीन की हट जायेगी लेकिन वहां जो थोड़ा सा अप्रीइन्तजाम रहेगा वह दोनों मुल्कों का मिल-जुल कर इन्तजाम होगा। में ऐसानहीं मानता हूं। इसके बजाय अगर उनमें यह हिम्मत है यह इखलाकी जुरंत है तो यह कहें कि आज के हालात का तकाजा यह है कि इस वक्त कोलम्बी प्रोपोजल जयादा से ज्यादा मुनासिब हैं। उनको हम कबूल कर सकते हैं। कबुल करना चाहिये। इस पर तो मैं घ्यान दे सकता हूं लेकिन यह बात करना कि प्रोपोजल इससे बेहतर हैं, यह बिलकुल जाहिर है। श्राप समझते हैं कि जैसे यहां सब बिलकुल

ग्रनपढ़ लोग बैठे हैं जिनकी मकल पर ताले लने पड़े हैं भ्रीर जो हम कहेंगे कबूल कर लेंगे। ऐसी बात नहीं है। तो हमें किस तरह से चलना है। भ्रगर मान लीजिये जैसा कि भार्गव साहब ने कहा है कि यह कोई बच्चों का खेल नहीं है, जाकर हमला कर देना। हमला न कीजिए। लेकिन इस बात को न भुलाइये कि चीन जिस इलाके को ग्रक्साई चीन कहता है जो कि ग्ररवी का एक लफ्ज है जिसके माइने होते हैं कि चीन की सरहद। ग्रगर फर्ज कीजिये कि वह चीन था तो फिर उसको सरहद कहने की क्या जरूरत थी? उसमें सड़कें बना कर उसको भी चीन ने अपना इलाका कर दिया है। तो ग्रगर ग्राप कोलम्बो प्रोपोजल्स पर जारहे हैं तो यह भी याद रखिये कि ग्राप कोलम्बो प्रोपोजल्स के पर्दे में या किसी के दबाव में भाकर इस धामीन को छोड़ना चाहें, जो चाहे नेफा की तरफ हो चाहे लहाख की तरफ हो, एक इंच भी जो हमारी जमीन है वह हमारे भारत का अंग है और बिलकुल इसी तरह से जैसे चेयरमैन साहब, जिसमें एक उंगली होती है उसमें भगर दर्दहोता है तो सारे जिस्म को तकलीफ होती है। हम भ्रपने भ्रंग को काट कर किसी ग्रीर को देनहीं सकते। क्या ऐसाकरके समझौता हो सकता है। इसी तरह से हम एक होकर के रहें जिस तरह से हुआरहा वर्ष से रह रहे थे। यह नामुमकिन है कि आप यहां भ्राकर के, ताकत के घमंड में यह बात कहें कि कोई अगर तैयारी है तो वही है जो हमारा महबूब नेता करे। अगर महबूब नेता ने करना है तो किसके सहारे करना है। सारे देश के सहारे भीर भ्रगर सारे देश से भ्राप सहयोग लेना चाहते हैं तो यह जरूरी है कि वह सह-योग तब ही ग्रापको मिल सकता है जब कि ग्रापके साधन सही हों। ग्रगर ग्रापके साधन सही नहीं हैं तो आप अपनी ताकत का इस्तेमाल कीजिये, जितनी ग्राप ताकत चला सकते हैं। एमरजेंसी में हमने इस देश को संभालना है। इसलिये भापको बहुत ग्रन्छी तरह से भपनी ताकत का इस्तेमाल करना

श्री प्रबद्ल गनी]

होगा। मैं बड़े भ्रदब के साथ तीन सुझाव वेता हूं। पहला सुझाव यह है भ्रौर जिसकी बड़ी धावश्यकता है कि सरकार की जो ताकत **है वह** पब्लिक लाइ**फ भ्रो**र सर्विसेज को करण्ड करने में सर्फ हो रही है। भ्राप कहते हैं कि ऐसा नहीं है। आप यही कहेंगे। आप यही कहेंगे कि अब्दुल भनी पागल है या पागल हो गया **है । मैं** श्राप से दरख्वास्त करता हुं श्रीर **धर्ज** करना चाहता हुं कि अभी हाल में इंगलेंड **के ए**क वजीर ने एक ऐसे नौजवान को भ्रपनी कार चलाने को देदी जिसका लाइसेंस पहले से जब्त हो चुकाथा। जब उस वजीर को नौजवान के बारे में अपनी गलती महसूस हुई कि मैंने एक गैर कानूनी काम कर दिया है जिसको कि मुझे नहीं करना चाहिये था। इस पर उन्होंने घपने प्राइम-मिनिस्टर श्री मैकमिलन को एक पत्र ग्रपने रेजिंग्नेशन का लिख दिया कि मुझसे एक वड़ी भारी भूल हो गई है भीर वर्तानिया के अजीम नाम पर एक बब्बा आया है। श्री मैकमिलन ने कहा कि बेहतर यही होगा कि ग्राप श्रपनी खगह से चले जायें ग्रीर उन्होंने उनका इस्तीफा मंजूर कर लिया। इसी तरह से उन्होंने श्रपने मुल्क का एक नमूना पेश किया, **ने**किन यहां हम **यह देख**ते हैं कि वाइस चैयरमैन साहब इस सेंट्रल गवर्नमेंट के मिनिस्टरों के बेटे स्टेट के चीफ मिनिस्टरों के बेटे सरकारी असर से करोड़ों रुपया बना रहे हैं। इस बात का पता सब लोगों को है। पालियाभेंटरी बोर्ड को भी है। बह कन्सट्विटव रेसपोसिविलिटी चीफ मिनिस्टर पर डालते हैं तो फिर क्या इसकी बजह से उन लोगों को अपनी जगह से रिजाइन नहीं करना चाहिये? आज हमारे देश की यह हालत है । भीर इसी तरह का नक्या है । इसलिये में अर्ज करना चाहता हूं कि अपर बेश को संभालना है तो इस तरह की बातों **को बन्द** करना होगा **ग्री**र **इं**गलैंड की पैरवी करनी होगी भ्राप जानते हैं कि इस **ष**भत हर स्टेट में पुलिस डिपार्टमेंट है। सभी पुलिस रक्षा दल हैं। होम गाउँ हैं। मुझे इसके मुतल्लिक यह अबं करना है कि द्याप इन सबको मिलिट्टी के तौर पर भ्रागंनाइज करें घोर उन सबकी ताकत सेंद्रल गवर्नमेंट ग्रपने हाथ में ले। ग्रापको इसी तरह को पुलिस भीर रक्षा-दल भीर होम गार्ड को स्टेट मिनिस्टर ग्रीर डिप्टी मिनिस्टरों के हाथ में नहीं देनी चाहिये। भ्रौर उसको सेंद्रल गवर्नमेंट के हाथ में लाया जाना चाहिये ताकि वह मुसीबत के वक्त इसका भ्रच्छी तरह इस्तेमाल कर सके।

इसके साथ मुझे यह भी कहना है कि इन्साफ के लिये आप जुडिशियरी को एक्जेविटव से भ्रलग करें। ताकि लोगों को इन्साफ मिल सके। हम यह मानते हैं कि इमरजेंसी में सेंद्रल गवर्नमेंट की बड़ी ताकत है कि स्टेट गवर्नमेंट इस इमरजेंसी में भ्रपनी ताकत **का नाजायज इस्तेमाल कर रही है।** सरकार ताकत के नवों में दार्ये-बायें तलवार से कतल कर रही है। मैंने यह समझा था कि इस बारे में सरकार कुछ कहेगी भीर ताकत के नशे में इस तरह की बात नहीं करेगी। सरकार को यह बात समझनी चाहिये कि ध्रपोजीशन के लोगों को साथ लेकर इमरजेंसी को कामयाब बना सकती है। मगर वह ऐसा नहीं कर रही है। अगर सरकार नेफा श्रीर लहास्त्र के बारे में श्रपोजीशन वालों की राय का ख़याल करेगी भीर ऐसा कोई काम नहीं करेगी जिससे देश के फिर टुकड़े हों तो मुल्क में जितनी अपोजीशन पार्टियां हैं वह सब उनका साथ देंगी। मगर सरकार ऐसा काम कर रही है जैसा उसने भारत तकसीम के वक्त किया था। उसने उस समय गांघी जी तक को भी नहीं पुछा। उनको कान्फीडेंस में नहीं लिया था श्रीर धाज भी वह फिर काश्मीर के बारे में वही बात करने की कोशिश कर रहे हैं। भीर मुल्क की जनता को कान्फीडेंस में जेने को वैशार नहीं हैं तो इसका जबाब तो एक हैं।

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होगा कि इसके खिलाफ बगावत होगी भीर इस बगावत में जो मोग मारे जायेंगे उसमें धक्दल ग्रनी की भी जान जायेगी। हमारा मुल्क बहुत बढ़ा है। और उसके पीखे एक हिस्टी है। जिसमें महाराणा प्रताप है जहां भगवान राम हैं। जहां भगवान कृष्ण हैं। जहां गुरू गोविन्द सिंह हैं, जहां महात्मा गांधी जी हैं। मुझे इस बात का ख्याल है कि विनोबा जी भपनी सारी सरग्रीमयां काश्मीर की सलामती के लिये वक्फ कर देंगे। **भगरी**का भीर दूसरे मुल्क जो असर डाल रहे हैं उसको रोकने के लिये जोर लगायें बो बहत ही घच्छा होगा। घगर ऐसा करें तो मैं समझता हं कि उनकी जय जयकार होगी। जो लोग यह कहते हैं कि पंडित जी हमारे हृदय के सम्बाट हैं ऐसे हैं बैसे हैं। आज अगर रिकेंडम हआ तो उनको पता चल जायेगा कि दुनिया कहां है। बह मौका था रहा है। इलेक्शन या रहे हैं। तब माल्म होगा कि वह सम्प्राट बन सकते 🖁 कि नहीं । सम्बाट बनने के लिये द्याप अपने ईमान को मजबूत करे भीर कहें कि हम कश्मीर के टुकड़े नहीं होने देंगे श्रीर न हम चीन को कोई इलाका देने को तैयार हैं। भगर भापका ईमान इतन। मजबूत है तो हम धापका साथ देने के लिये तैयार है। जय हिन्द ।

SHRI BAHARUL ISLAM (Assam): Mr. Vice-Chairman, I associate myself with the Motion moved by Shri Akbar Ali Khan conveying our gratefulness to the President for his Address to the Joint Session of the Parliament on the 18th of this month. Our President is an embodiment of Indian wisdom and intelligence and ke, in a very precise and concise manner, laid down the policy of the Government of India in his Address. During the discussions on his Address, the use of emergency powers has been criticised. One of the Members of the Communist Party said that the emergency had been utilised for furthering the ends of the

Congress Party. He said that under the Defence of India Rules only the Communists were arrested. One of the Members of the Socialist Party said that one Member of Parliament of his Party was arrested when he was addressing a meeting convened for the purpose of furthering defence measures and only when he criticised the Congress he was arrested but I doubt very much whether this information is correct because I have my personal experience that in the name of attending meetings convened for the purpose of defence measures, I found some Members saying: "After all what is this? Whether China comes or we are under the Congress Government, it is all the same. You tillers will have to till the land." That was one kind of speech. Another kind of speech made by some antisocial elements was like this that it is easier to fight the Chinese, it is more difficult to fight the Government servants who are all corrupt and the businessmen all of whom are blackmarketeers. If such speeches are delivered m meetings convened for the purpose of defence efforts, particularly in areas like Assam, which are in the forefront of the Chinese aggression, was it or was it not a speech which was prejudicial to the defence of the country? If in auch circumstances, some people were arrested, it cannot be said that the Defence of India Act was utilised only for furthering the purpose of the Congress Party.

I can also inform the House that not only the Communists and men of the Socialist Party were arrested but the Congressmen were also not spared. Congressmen suspected of anti-social activities were also arrested under the D.I.R., kept in custody and bail refused. There was no undue influence whatsoever to see that such people were released. Therefore it was not justified at all for hon. Members to suggest that the D.I.R. were utilised only for the benefit of the Congress Party[Shri Baharul Islam]. Then there was criticism of the foreign policy. It was stated by Shri Vajpayee that our foreign policy was absolutely wrong. He illustrated it by saying that if our foreign policy was right, why was India invaded by China as if from the fact that India was invaded by China, the inference could be drawn that our foreign policy was I may ask the hon. Member that wrong Pakistan has not been invaded by China or any other country. Can he say that the foreign policy of Pakistan is correct and therefore Pakistan has not been invaded? Therefore, that inference cannot be drawn. I may also ask friend. Why was another question of my Mahatma Gandhi assassinated by a man of his own country, for the freedom of which he sacrificed his whole life? Was it because the policy of Mahatma Gandhi was wrong? Therefore from the fact that a country has been invaded by another country because its foreign policy was wrong or a man was assassinated because his policy was wrong is not correct. Mahatma Gandhi was assassinated because his policy differed from the policy of the assassin and the latter could not tolerate Similarly, China has invaded India not because the foreign policy of India was wrong but because China could not tolerate India with a different ideology to rise so high in reputation. The Opposition international their criticism of India's foreign iustified policy from the fact that India was invaded by China. On the other hand, it can be said that because the foreign policy of India was right, therefore, during the days of its difficulty India has been able to get friendly help from different countries of both the blocs as also from nonaligned countries. Furthermore, in this time of conflict China has lost so many friends; it has got more of •nemies than friends; rather it has got no friends whatsoever. Therefore, Sir, the hon. Member was not justified in saying that the foreign policy of India was wrong. will submit that the foreign policy of India was quite justified. Actually, if India had not stood fo\* a non-aligned policy,

that is, a policy of not joining the either bloc, there would have been a third world war by now and to that end India has been able to contribute a good deal for the maintenance of world peace.

After all, Sir, what is the purpose of a foreign policy? The purpose of a foreign policy is to keep the country in such a way that it is at peace with other countries. And such a thing is not possible unless and until there is international peace. Therefore, if by its foreign policy, India has been able to contribute as much to international peace as possible, we must say that the foreign policy of India has been successful.

[MR. CHAIRMAN in the Chair.]

In paragraph 15 of his Address our President was pleased to observe:

"In view of the great burdens cast on us by the Chinese aggression and the steps taken to meet it, the question arose as to how far our Third Five Year Plan could be carried through without considerable change. On full consideration of the matter, our Government came to the conclusion that a very great part of the Plan was essential for strengthening the nation and its implementation was, therefore, necessary even from the point of view of defence. Economic development and industrial growth are the very basis of our defence preparedness. To stop or slow down this process of economic development would result in weakening the countiy. It has therefore been decided to continue implementing the Third Five Year Plan with such minor modifications as may be necessitated by the circumstances, and by reorienting our industrial pattern so as to give priority to defence needs. ..."

It is very necessary and I fully agree with the President. Because there is now the Chinese aggression on India, it is very essential for India to build up our Industrial pattern so that this Chinese aggression could be met.

Sir so far as the eastern region of India namely, NEFA, Assam, Naga-land, Manipur and Tripura, is concerned, this entire area is very backward. Assam and NEFA are at the very forefront of the Chinese attack. I would request the Government of India through you Sir, to improve the communication system of this area. Unless and until this area is fully developed—its communications particularly are improved, there is more power, the supply position is bettered—it will not be possible to free the country from the dangers of the Chinese threat. I therefore, appeal to the Government of India through you, Sir, not only not to prune the Third Plan allocations so far as the eastern region of India is concerned, but to increase them.

Let me say a few words with regard to Hindi. Sir, the other day an unhappy incident took place, when the President was presenting his Address, over the use of Hindi. Nobody will deny that Hindi should be the national language of India. The use of Hindi as ttie national language is a question of prestige. But the question is whether the time is opportune for India to introduce Hindi as its national language. We have built up a culture on the English language for a very long time. If all of a sudden we do away with this language and introduce Hindi, a vast majortiy of the population of India will become practically illiterate. the eastern region of India and the Southern India particularly. Therefore, Sir, it will be nice on the part of the Hindi-speaking majority people to wait for some time and allow the eastern and the southern regions to develop a lot. Then and then only should Hindi be introduced as the national language of India.

SHRI LOKANATH MISRA (Orissa): It i« the official language.

SHRI BAHARUL ISLAM: Whether it is the national language or the official language, it will be resented if Hindi is introduced now.

SOME HON. MEMBERS: No, not resented.

SHRI LOKANATH MISRA: Hindi is not the national language but the official language.

SHRI BAHARUL ISLAM: I am speaking about Hindi being introduced as the official language. If Hindi is introduced as the official language today, difficulty will be experienced by the southern and eastern regions because that language will have to be used in inter-State communications, m the communications between States and the Union or as tihe language of High Courts.

So far as the question of medium of instruction in universities is concerned, there is a section of people who say that regional languages should be the medium of instruction, not Hindi. But I will respectfully submit that English, until it is replaced by Hindi, should be tfhe medium of instruction in universities because that will contribute a lot to the integration of the country.

At the end, Sir, I beg your leave to record a sense of appreciation for the yeoman's services rendered by the students in Assam, the students particularly of Tezpur, Mangaldoi, Gau-hati, Nowgong Dibrugarh. You will be pleased to know that during tihe actual attack by the Chinese, when a large number of evacuees came down to the Assam Valley, these students worked for these evacuees round the clock. They not only drew water for them, not only cooked for them, but even carried their luggages and washed the clothes and even the bodies of the children. Therefore, with your permission, Sir, I record a sense of appreciation for these young men and women.

With these words I conclude my speech. Jai Hind

भो दयाल दास कुरें (मध्य प्रदेश) : सभापति महोदय, यूं ती पालियामेंट में यह परम्परा है कि वित्तीय वर्ष प्रारम्भ होने के पहले बजट जब कि प्रस्तृत होता है, तो राष्ट्र-

[भी दयास दास क्रें] पति जी का मिमाचण बराबर होता है। परन्तु इस वर्ष १८ फरवरी को राष्ट्रपति जी ने पालियामेंट के दोनों सदनों के सामने जो भपना भभिभाषण दिया है, उसका एक ग्रलग ही स्थान है, उसका एक विशेष महत्व है भीर वह महत्व में इस दृष्टि से देखता हूं कि भारत में जो भ्रापत्ति के बादल खाये हये **में**, वे बादल कुछ भारतीय जनों के सहयोग से भौर कुछ ईश्वरीय कृपा से भ्राज जब प्रच्छन हो गये है तो ऐसी स्थिति में हम देखते हैं कि हमारे राष्ट्रपति जी का ग्राभि-भाषण एक धजीब भीर एक ग्राइचर्यजनक 🕶 को लें करके शाना है। हमने यह देखा कि हमारी योजनायें थीं भौर उन योजनाओं का सफतीभूत होना। भी हमारे सामने एक महरवपूर्ण स्यान रखताया । जब हमारे देश पर यह विपत्ति के बादन ग्राये तो उस समय हमें इस बात की शंका थी कि ऐसा हो सकता है कि हमारी योजनाओं के ऊपर एक बहुत बड़ा आधात पहुंचे । सेकिन हमने देखा कि हमारी योजनाओं में कोई कमी नहीं चाई। हमने खेती में, घौद्योगीकरण में घौर खास कर के शिक्षा में काफी प्रवति की है भीर उसमें किसी प्रकार की इकावट नहीं धाई है। इसलिये घाज सदन के सामने हमारे बयोवद गित्र श्री ग्रकवर श्रली खान ने इस भाषण की स्वीकृति के लिये जो प्रस्ताब प्रस्तृत किया है उसका हार्दिक स्वागत करता इं घोर में इस भाषण का भी हादिक स्वागत करता हूं। हम देखते हैं कि जब हम स्वतंत्रता प्राप्ति के बाद अपने देश को आगे बहाने में नगे हुने थे, हम देश की गरीबी को दूर करने में लगे हुवे थे, हम शिक्षा को व्हाने में सर्गे हुवे थे, हम अदिश्वीकरण को बढ़ाने में नये हुये थे---हमारी योजनाये बनी, प्रथम पंचवर्षीय योजना बनी और उसमें हम सफल हवे ग्रीर दूसरी पंचवर्षीय योजना बनी ग्रीर उसमें हम सफल हुये भीर इन योजनाओं पर धमल होने से हमारी काफी प्रगति हुई, भीर झाथ वीसरी 'पवर्षीय बोजना पस रही

हैं भीर उसका दितीय वर्ष, उसके दी पद, हम पार कर च्के हैं -- जब हम सफलता की भ्रोर जा रहे थे, ऐसे समय में हमारे पड़ोसी ने--जो कल हमारा मित्र या और आज हमारे शत्रु के रूप में हैं---हम पर २० धक्तुबर १६६२ को, नेफा घौर लहाख पर, एक जबरदस्त हमला विया । यह हमारे लिये बडे दुख की बात है भीर हमारे लिये ही नहीं सारे विश्व के लिये एक बड़े दुख की बात रही है। ऐसे समय में हमने अपना धीर्य नहीं छोडा, भौर हमने उसका सत्मना करने के लिये अपी जनता में एक अपूर्व उत्साह देखा। हमारे प्रजातांत्रिक देश में जनता ने एक बहुत बड़ा धनोखा अस्साह दिखाया भीर हमने भपने श्रद्वेय पुष्य वयोव्द नेना पंडित जबाहरलाल नेहरू के नेतत्व में आगे बढ़ने और इस विपत्ति काल के बादल को भी हटाने में अपनी वैदेशिक नीति से पंडित नेहरू के नेत्रव में प्रापनी वैदेशिक नीति से---वडी सफनता प्राप्त की ।

चीन ने हमारी उन्नति को देख कर के---जैसा कि भागेव साहब ने कहा-ईर्ष्या की भावना से हमारे अपर चढ़ाई की । मैं यह भी समझता है कि चकि चीन की श्राबादी ६०, ६५ करोड से भी अधिक है और वह अपनी गरीबी को भगा नहीं सका है इसलिये जनता का ध्यान वहां से हटाने के लिये और वार की तरफ जगाने के लिये यह युनित निकाली जिससे कि वहां जो मांदोलन होने वाला था उसमें दकावट पड़े श्रीर उस दृष्टिकोण से उसने हम पर चढ़ाई की । हम कोए/ग्जसटेंस के ऊपर विश्वास करते हैं, पंचशील के सिदांतों को मानते हैं और हम विसी दूसरे देश के ऊपर भाक्रमण करना नहीं चाहते जब कि चीन इन सिद्धांतों के बिल्कुल विरुद्ध है। उसने हम पर जो माक्रमण किया उसके सम्बंध में संसार के जितने देश हैं उनमें से ६० देशों ने उस भाक्रमण को रोक्तने की दिशा में हमें धपनी सहमति दी भीर इतना ही नहीं इंग्लेंड, बनेरिका घोर इस घादि देशों ने हमें श्राचिक बहाबड़ा घोर वार मेटीरियस्य की सहायता दी। जिन देशों ने हमें रास्ते पर लाने के लिये भीर चीन का मुकाबिला करने के लिये सहायता दी है वे माज धन्य-वाद के पात्र हैं भीर भाज हम उनकी प्रशंसा किये बिना नहीं रह सकते।

राष्ट्रपति जी ने अपने अभिभाषण के वंशिका नं ०४ और १६ में इस बात का जिन्न किया है कि हमने कृषि की दिशा में काफी प्रगति की है। इस संबंध में हमारे मित्रों ने--खासकर श्री चौरडिया जी ने--प्रकाश डाला है और कहा है कि खेती में हमारी किसी प्रकार की तरक्की नहीं हुई है और राष्ट्रपति जी ने अपने अभिमावण में जो हुछ कहा हैं उसमें वे बहुत सी बातों में कमी पाते हैं--में उनके इस कथन से सहमत नहीं हं भीर में उनके इस कथन का विरोध करता हुं। में देखता है कि स्वतंत्रता प्राप्ति के वाद कृषि के संबंध में हमने काफी प्रगति की है। हमने नये नये भ्रीजार भ्रीर भच्छे भ्रच्छे वीज किसानों को दिये हैं भीर नये साधन अपनाये हैं तया लोगों को खेती की म्रोर उत्साहित किया है। हमने सिचाई के साधन बढ़ाये हैं ग्रीर उसके फलस्वरूप खेती की दिशा में हम ग्राज काफी प्रगति पर हैं। उनका यह जो कथन है कि खेती में कोई तरक्की नहीं हुई है उसका मैं विरोध करता है। राष्ट्रपति जी ने अपने भाषण में, कंडिका ४ में, बताया ₹:

> "खेती-बाड़ी हमारी प्रयं-व्यवस्था या सब से श्रहम पहलु है।"

मीर उसके बाद उन्होंने कहा है:

"खेती में ध्रधिक पैदावार के कार्यक्रम संपिञ्जले वर्षकी भ्रपेक्षा इस वर्षक अवल की प्रति एकड़ पैदावार में पन्द्रह से इक्कीस प्रतिशत . . . की वृद्धि हुई है । "

इम देखते हैं कि भारतव के श्रिवकांश भाग में बावज खाने वाले लोग प्रविक हैं भीर इसलिये चावस भकी पैदाबार बढाना ग्रत्येत ग्रावदयक

है। चावल की पैदावार के जो क्षेत्र हैं उनमें मध्य प्रदेश का एक मुख्य स्थान है। देश में जो चावल की मांग है उसकी ४० प्रतिशत से अधिक मध्य प्रदेश पूर्ति करता है। अब भाप देखें कि मध्य प्रदेश में जहां चावल की पैदा-वार प्रधिक है वह मध्य प्रदेश का खतीसगढ का क्षेत्र है लेकिन खुतीसाइ में हम देखते हैं कि सिचाई के साधन वही हैं जो कि पूर्व समय में थे। यदि हम सिचाई के साथन के अभाव को दूर कर सकें तो इसमें कोई ग्रत्यवित नहीं है कि भारतवर्ष में चावल की जितनी मांग है वह हम मध्य प्रदेश के छतीसगढ़ के भाग से पूरा कर मकेंगे। हमने यह देखा कि गत वर्ष जब कि देश को चावल की बुरूरत थी तो मध्य प्रदेश के उस भाग ने प्रलाख टन चावल दिया भौर विशेष कर के खलीसगढ़ जेग के बिलास-पूर जिले ने इस च वल की मांग को पूरा किया । फिन्तू, ग्राज वहां पर सिचाई के साधनों की विशेष ग्रावश्यकता है। इस सम्बन्ध में मैंने सदन के सामने अपना विचार एक ग्रीर समय पहले प्रकट किया वा । हमारे खतीसगढ की भ्रोर खास कर के हमारे जिले की दी प्रमुख योजनायें हैं, एक तो आगर-ह.फ-योजना है जो कि ढाई करोड़ की है और दूसरी भैंसाझाल की योजना है जो कि ग्ररपा नदी पर है ग्रीर जो कि लगभग दो करोड़ की है। यदि किसी तरह**े से ये दोनों योजनायें ह**म अपने हाथ में लें लें तो मैं कह सकता हूं कि इनके पूरा होने के बाद चावल के उत्पादक की हम बहुत अधिक बढ़ा सकेंगे और देश की इस मांग को हम पुरा कर सकेंगे। इन बीजनाओं पर याधिक खर्व की मावशकता भी नहीं है। मध्यम दर्जे की योजनायें हैं और लगभग ४ या ४ करोड़ **र**पये लगा कर के हम इनको सफल बना सकते हैं। तो मैं निवेदन पर्स्या कि जो समय की ब्रावक्यकता है उसे हम मध्य प्रदेश के निवासी पूरा करने में अधिक आगे आ सकते हैं और चावल की इस बड़ी मांग को पूरा कर सकते हैं यदि यह कार्य पूरा हो जाये ।

राष्ट्रपति जी ने अपने अभिभाषण के कंबिका नं० १व में एक और विषय की

# [श्री दयाल दास कुरें]

भोर सदन का ध्यान भाकिषत किया है भीर उस में उन्होंने बताया है कि ऐसे विपत्ति के समय में हमें भावस्थकता से भविक खर्व नहीं करना चाहिये । उन्होंने यह कहा है:

"खर्च में कभी करना, चीनों को जाया न होने देना, प्रपने सीमित साघनों को बचाए रखना और संभाल कर उनका इस्तेमाल करना — हमेशा ही जरूरों होता है, सेकिन माज इसकी खास महसियत है।"

समय की मांग को देखते हुए यह बहुत ही बाव-श्यक है। तो इस संबंध में में निवेदन कर्जगा कि मध्य प्रदेश में चार बड़े बड़े राज्य विलोन हुए--जैसे कि महाकोशल का भाग, विध्य प्रदेश, श्रीर मध्य भारत का भाग और भोपाल राज्य--अरि इन राज्यों में जो छोटे छोटे जिले ये वे प्राज भी उसी तरह से हैं और उनकी संख्या ४३ से भी अधिक है । उन जिलों को देखें तो कई जिले ऐसे हैं जिन में २२ या २५ लाखकी ब्राबादी हैलेकिन बहुनों में ४ या ५ लाख की याबादों है। ग्रव शासन की दृष्टि **से एक ए**क कलेक्टर हर जिले में रखना पड़ता है। तो में हाउस से निवेदन करूंगा कि इस भापति के समय में जब कि अपनी मावश्यकता को देखते हवे हमें खर्च में कडीती करनी है भौर किफायत से चलना है तब हमें उन ·जिलों को सीमाधों को भी बदलना पहेगा। मैं निवेदन करूंगा कि जिलों की संख्या कुछ सीमित की जाय भीर उनकी सीमायें बराबर की जायं जिससे कि हमें कुछ कम कलेक्टर रखने पड़ें और हमें शासन पर जो प्रविक खर्च करनापड़ता है उसको हम कुछ कम कर -सक् ।

मध्यक्ष महोदय, भाज में हाउस के सामने भाषा यह प्रसन्तता व्यक्त करता हूं कि मध्य प्रदेश राज्य ने पंजाब के जो सैनिक हमारी सीमा की रक्षा के लिये गये हुए हैं, जो भाषनी जान को हवेंनी पर रखकर देश की रक्षा कार्य में जुटे हुए हैं, ऐसे सैनकों के बाल बच्चों की, उनके परिवारों की सुरक्षा के लिये एक लाख एकड़ भूमि दान में देने के लिये प्रतिज्ञा की है जिस से उनका पोषण हो सके और आज उस विषय में सरवे भी हो रहा है और हम चाहते हैं कि पंजाब के वे सैनिक जो वहां बसना चाहते हैं जितनी जल्दी हो सकेगा हम उनके परिवारों को बसा सकें। हमारी प्रान्तीय सरकार इस दिशा में प्रयत्नशील है।

इसके साथ ही साब में निवेदन करूंगा कि मध्य प्रदेश का एक तिहाई भाग आदिवासी श्रीर हरिजनों से भरा पड़ा है। झापको यह विदित ही है कि मध्य प्रदेश का भाग श्रविकांश जंगलों से भरापड़ा है । दंड-कारण्य की स्कीम मध्य प्रदेश के एक बहुत बड़े माग में चल रही है। वहां के निवासियों की हालत हम देखें तो उन ग्रादिवासी ग्रीर हरि-जनों के पास जमीन नहीं है । हरिजनों की दशा को बताऊं कि लगभग १० प्रतिशत लीग ही ऐसे होंगे जिन के पास जमीन है, बाकी लोगों को अन्य मजदूरी और रोजगार में अल्प-वेतन में काम करना पड़ता है। ग्राज ज**ब ह**म भ्रपने देश में कृषि का उत्पादन बढ़ाने जा रहे हैं ऐसी स्थिति में हमारे इन आदिवासियों भीर हरिजनों के पास जमीन का होना बड़ा भावस्यक है। वे मेहनती हैं, वे चाहते हैं कि श्रागे प्राएं, उन्हें जमीन मिल भीर वे जमीन की उर्वरा शक्ति बढ़ा सकें। माज सरकार इस दिशा में प्रयत्नशील है । मैं निवेदन कर्ष्टगा कि सरकार के पास जो परती जमीत है, वेस्ट लैन्ड है वह उनको दी जानी चाहिये । दूसरा उपाय यह है कि लैन्ड की सीलिंग स्थिर की जाय ताकि जिसके पास धतिरिक्त जमीन है उसको निकास कर हम उन लोगों के उपयोग के वास्ते दे सर्के । पर मुझे इस विषय में कुछ अफसोस होता है कि सीविय के बारा भी बहुत कम जबीन

मिल रही है, हम इसके द्वारा भूमिहीनों को मदद नहीं दे पा रहे हैं। भगर इस दिशा में कछ प्रधिक प्रगति दिखाई जाय तो में समझता हं कि हम ग्रधिक जमीन उन गरीब लोगों को, उन ट्राइबल लोगों को जो जंगलों में मेहनत करके गुजर बसर करते हैं, दे सकेंगे ।

आज भदान और ग्राम दान के द्वारा हमें १६६० तक लगभग ४ ४ मिलियन एकड जमीन मिली जिसमें से हम . ५७ मिलियन वितरित कर चके । ग्रामदान में ४,६४३ एकड़ मिला। मैंने देखा कि मध्य प्रदेश में सन् १६६० तक हम शिड्युल्ड कास्ट ग्रीर विष्युल्ड द्राइव के लोगों को ३ लाख एकड़ जमीन का वितरण कर सके, जब कि वहां पर मैंने पाया कि शिड्युल्ड कास्ट के लोगों को लगभग १२ हजार ग्रीर १५००० एकड वितरित कर सके। उनकी संख्या की देखते हुवे में ऐसा महसूस करता है कि यह जमीन बहुतकम है।

श्रंत में मैं राष्ट्रपति के इस श्र**मिभाय**ण पर हार्दिक प्रसन्नता प्रगट करता हूं। हम प्रगति की दिशा में बढ़ते जा रहे हैं और हमारी आपत्तियां और बाबाएं विच्छित्र होती जा रही हैं भीर हम सफलता की ओर आगे बढ़ते चले जा रहे हैं। राष्ट्रपति जी ने हमें एक प्रगति का रास्ता बताया है, उस से हमें श्रागे बढ़ने के लिये उत्साह मिलता है। हम अपने राष्ट्र के नायक पंडित नेहरू के नेतत्व में हम प्रगति की दिशा में जा रहे हैं श्रीर में श्राशा करता हं कि हमारा भविष्य उज्जवल रहेगा ।

#### धन्यवाद ।

THE PRIME MINISTER, MINISTER OF EXTERNAL AFFAIRS AND MINISTER OP ATOMIC ENERGY (SHHI JAWAHARLAL NEHRU): Mr. Chairman, the debate on the Address has, as is usual, covered a wide range of topics. It is a little difficult for me to deal

with every suggestion made or criticism put forward. I welcome many of these suggestions, more particularly those in regard to our development schemes and Plans. The President, in tUie Address he has been pleased to deliver, has laid stress on the problems facing us, the Chinese aggression and the invasion of India and our economic development. The two indeed are basically connected. There can be no military strength today in a nation without economic and industrial development. In the course of the speeches delivered, many points have been raised and a vast number of amendments have been moved to the Motion of Thanks. There are, I believe, 143 amendments. Of these, Sir, Shri Bhupeslh Gupta is responsible for 66. In looking at these amendments and listening to some of the speeches made by some of the Members, I have been inclined to wonder how far there is a feeling of emergency among them. Much has been talked about emergency here and we have been sometimes informed that we are not keeping up the tempo of emergency. Yet, listening to the many speeches here, good no doubt as they were, apart from the few strong speeches and strong statements, the sense of urgency and emergency was strangely lacking. I do not deny that many of the points that were mentioned were not deserving of consideration but, surely, when one has to deal with a critical situation, one concentrates on the main points and not wanders about a forest of amendments or puts them forward. The fact remains that we are facing a critical situation and we have to concentrate on the vital matters. I shall, therefore, venture to say something about these important matters and perhaps also refer to some of the other matters, subsidiary matters, later on.

Now, very soon after the Chinese aggression on October 20. last year I said, in the course of a radio broadcast that we had been 13 hig in an unreal World from which we were waking up. This statement of mine

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was interpreted in various ways. I had no;, only referred to myself living in an unreal world but rather that Our outlook in this country as a whole was to some extent unrealistic and we were giving a great deal of our thinking to relatively secondary issues and not to the primary issues before the country. When we achieved independence after a long struggle, we had a feeling by and large of ha'ving reach, ed a safe harbour and being safely anchored. Not that we did not have very big problems; we had enormous problems, we all knew that. economic and social, but on the whole our outlook was that we had done with national struggles in that sense or that any country was going or was likely to attack us. It is true that soon after we had troubles with Pakistan which rather shook us in that belief. Nevertheless, our trouble with Pakistan, difficult as it was, was very irritating to us, irritating not only because of the practical consequences of it but the fact that we had to indulge in war with Pakistan over Kashmir, etc., was annoying to us. It seemed to upset our thinking which we had followed for long years before, prior to independence and after but there it was tnd it shook us. Even so, it was not ealised by most of us that in this world wars still play a very important part. I will not say that it was not realised because at the back of our mind it was always there and our very quest for peace means that we were afraid of war. Hence, we wanted peace. We thought then also of war and peace in world terms because the coming of nuclear weapons and other weapons of mass destruction had made war such a tremendously tragic and dangerous thing that it was no longer a question of ethics and morality but of practical good sense that the world should avoid this. If there was a war on a big scale, one of the results, major for us but minor from the point of view of the world, was that all our efforts at economic and social progress would be hit hard and the rest of the world would suffer -also. I am putting this before the

House; this was the background which we had. We realised the importance of development in India, social and economic, and we realised that peace was essential for that development. There was an essential conflict between war and development. whether it was war in India or world war and we tried to concentrate on this peaceful progress, our Five Year Plans and the rest of it. But even from the point of view of preparing for war we realised that real strength came only from economic development, industrial development, and therefore that too led us to the" conclusion that we must concentrate on this, on the economic side and the social side and we were convinced that we should aim at social justice, at a socialist structure of society and democratic methods. We hoped to adhere to peaceful methods too. Now, much has happened since then, but nothing that has happened, may I say, has shaken our belief in the fundamental principles for which we have laboured during these years since independence; those fundamental principles, in which the belief in peaceful methods being better than war, in not aligning ourselves to military blocs of nations and in our earnest desire to achieve a broad social ism, appears to me to be even more important in the crisis today than at any other previous time. But keeping these ideals in view a change has taken place by force of circumstances In our approach to our problems as well as to our view of other countries. That change, important as it is, does not involve a change in our basic approach to life's problems or to our country's problems, but it is important nevertheless.

One or more Members referred in their speeches here to a conference that was held some months back, eight or nine months ago, the anti-nuclear weapons conference. I believe he referred to it in a somewhat disdainful or contemptuous way, I believe still that the purpose of that conference was a right one, was an important one and still remains important but we must see every

purpose in the right context even if that

conference contained some eminent people

who were pleased to say that India should

disarm herself in pursuance of the policy of

ahimsa and non-violence, should disarm

herself completely. The odd thing is that some

of those eminent people today complain that

we were not adequately armed and further talk

about not only our defending ourselves but of liberating Tibet and the like. Now, there is an

essential difference between those two points

of view—it is obvious—in disarming ourselves

and allowing only non-violent resistance to

flourish even in case of possible invasion and

the second view in which we have not only to

arm ourselves to the teeth but to carry forward

Jtner. We were greatly attracted to Mahatma Gandhi, greatly influenced by him, sometimes

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our armed warfare in order, as it is called, to liberate Tibet. It shows a lack of firm, reasonable, logical principle governing our thoughts when the same persons say one thing at one time and six months later say something entirely, hundred per cent opposed to it. I do not think that we, that is, the Government, and I think this House also, have been so illogical about these matters. We may be criticised, we may be accused of not laying stress on something, not arming the country adequately or more than it was. That may or may not be justified because none of these things can be taken in the air. It has to be seen in the context of things but we cannot be criticised at one time for not arming adequately and at the same time told that we should not have armed at all. The two are absolutely contradictory.

Now, Sir, in regard to non-violence-I do not know whether it is necessary for me to say so-I should like to make the situation quite clear. I am clear on my own part and clear even on the part, if I may say so, of the great organisation to which I belong, the National Congress, to which not only we on this side but :many hon. Members on the other side iiave also belonged at some time or

carried away by him, by the force of his personality and by the great teaching he put forward before us. We accepted wholly and fully his doctrine of peaceful methods in our struggle but at no time that I am aware of did we accept non-violence as a doctrine to govern a nation's activities completely, more especially when that nation was attacked and an invasion took place. In fact when an argument took place about this in the early years of the last great war we were presumptuous enough, if I may say so, not to agree with Gandhiji to the extent that he actually resigned from the Congress Working Committee or from the Congress at that time because he felt that he must. We were talking about nonviolence after independence, not keeping armies, navies, etc. and we could not in good conscience accept something which we thought we would be unable to live up to. Not that I am speaking personally; not that I did not believe in non-violence. I do believe that nonviolence is in theory, in principle, the right thing and an ideal thing provided—and it is a big proviso—the people generally can live up to it, are trained to it mentally, physically and in every sense, and can indeed face any danger unhesitatingly even unto death without submitting to evil or aggression or anything. There was that big proviso; it was a tremendous proviso for a whole nation to function like that. We all recognise the mighty change that Gandhiji brought about in the people of India and made even weak persons like many of us behave rather heroically on many occasions. It is one thing. That was a tremendous achievement. But to say that 400 million people of India can function in that way under great stress and trial is a very difficult matter and the

alternative was this. If they do not live up as they should under a nonviolent method, the alternative is a terrible alternative. become

[Shri Jawaharlal Nehru] cowards and they run away from danger or they compromise with evil and all that. And Gandhiji had told us repeatedly that nothing is worse than cowardice. It is better to have violence than cowardice. He said it any number of times. Therefore, applying even his own ultimate test and looking at the context of things and the context of the people, not only in India but also in the world, we came to the conclusion then that it would be inevitable for us to have an Army, Navy and an Air Force, etc. even in an independent India. And if we are to have an Army and Navy, naturally we should have a competent Army and Navy. We do not have an Army with bows and arrows and such like weapons of an ancient age. That was our outlook. But it is true that that basic outlook in favour of peace and nonviolence coloured our thinking to some extent. It coloured it even more so because we felt that real strength came from economic and industrial development, from our capacity to manufacture many things, more especially the weapons of war which we wanted. If we relied on importing them to a large extent, the result would be-it might perhaps have benefited us for the time being or saved us from some immediate trouble—it would leave us weak both economically and militarily all the time. That was the broad policy. So, while we wanted to develop militarily also, we wanted to develop, as far as possible, with our own efforts, by producing goods ourselves. That fitted in with our broad policy too and fitted in with our planned approach to economic problems.

Now, today more so even than in Mahatmaji's time, the question of war and violence on a major scale has become, what shall I say, wholly out of the range of reasonable men- unless when they are excited they can do anything, they can go mad- when war leads to no victory, no success. I am talking about this major war, nuclear war, etc., when it is likely to destroy a large part of j

mankind. Well, then, war does not become a weapon to achieve something unless it is pure hatred and destruction that we wish to achieve. Therefore, from the most practical point of view, war and warlike methods have to be avoided, again I repeat, on a world scale, and we have to work, as we have worked, for peace in the world. That does not mean naturally that in an invasion, in an aggression we have to submit to it. Obviously we cannot, no selfrespecting country can, and certainly it is an impossible thing for any decent country to do that. What I am venturing to submit is this. We talk about non-violence and, as I said, I accept the basic theory and principle of non-violence, as I may accept the basic theory and principle of truth. But the fact is that this world is not always truthful. The fact is that even though many of us may presume to be non-violent in deed, we are full of violence in our thoughts and I think the first thing that one should do in non-violence is to control, to prevent one's thoughts running away with hatred and all the progeny of hatred. That is the basic thing. It is better to hit the man with a sword than harbour always hatred against him. That is more nonviolent, even though you may hit that man with a sword. However, these are rather metaphysical discussions and I am not going into them. What I was venturing to say is that because of this it may be said that we laid a little less stress on the military aspect of our situation than we might have done with hindsight, foresight, or call it what you like. Really the pressure upon us was always for economic development, which we considered important and vital and which could only be given up, and which had to be given up or partly curtailed, if we spent very much more on purely military-items. It was always a difficult choice and repeatedly we had to spend large sums of money on aircraft and other things at the cost of important developments in India.

We had to balance these things. It may be perfectly right now, for hon. Members or for anyone else to point out this mistake or that mistake. But I can say that the criticism made—it is made often enough by people who ought to know better that our Army was badly equipped, badly armed, badly fed, badly clothed—is incorrect, is wrong. It is a slander on our Army to say all these things. If you want to say, it was badly armed, you may say so. It did not have as many automatic weapons as a modern army should have. That is correct. It had automatic weapons. It has had 1hem for years. It was fully armed as our army has been armed all this time. It was fully equipped. It was said that they did not have boots. I really do not understand it. They were well shod, well clothed. But there are certain things. It could not be compared from that point of view, that is, arming from the point of view of modern armies. It was a little out of date. It is true. And the reason for this is apart from the various reasons that I have pointed out-essentially the cost of it and always the question of spending such large sums of money when we could ill-afford them. We could not. We did not ask other countries to aid us in regard to arms, etc., as some other countries have done, notably our neighbouring country Pakistan. The aid they gave was applied to civil developments. So that all we had to spend on our Army, Navy and Air Force had to come out of our normal revenues and it was a painful thing to think that we allowed those things to suffer and thereby allowed ourselves to be ultimately weaker even in the military sense. Therefore, one had to think in terms of timing. Should we expect some kind of attack, a major attack, which involved fighting on us within one year, two years or ten years, whatever it may be? Always when one prepares for war or for anything, one has to take that into consideration, the timing of it, because timing means you get more time to prepare, to get it, or you do not get any time. Would

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you like it at an enormous expense? And it may be said that we had timed it wrongly and that would be true. We did not think that a major invasion like this would take place so soon. What could we have done otherwise? What methods could we have adopted? Would hon. Members, any Member present here, have liked us to accept the Chinese methods of preparing our country? I imagine not. Certainly I would not like to do that because that would be a greater surrender to what we think wrong than anything else. That was the difficult choice that we always had. So, we decided, we hoped that such a challenge might not come to us within a few years and by that time we should push ahead in our economic development, even in our military development, by producing the goods required for the defence in India. That was our whole objective. We were not. I should like to add, at any time complacent about China. It seems to amuse some hon. Members to talk about "bhai bhai" and all that. Of course it is completely right saying "bhai hhai" with everybody in the world. Do we go about cursing them? Are we such ignorant and backward people as to be governed always by hatred of anybody? I justify that and I would say that again when the Chinese come. We want to make friends with every people in the world. Because a person denies us friendship or betrays us or attacks us and therefore our trying to make friends with him or acting correctly at a time is wrong? That is a philosophy I am unable to understand wholly. You need not go very far in your researches in history, but go back only ten, twenty, thirty or forty years in our lifetime. We have seen countries very friendly become bitter enemies, and we have seen bitter enemies become very friendly. Today see them, see Germany and France, countries with a thousand years of quarrels and bitterness and enmity, becoming close friends today. See Japan. Do you remember what was said about Japan at the time of the

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War? "Oh, Japan is a great country", and people are very friendly to it, those who attacked it. These things come and go, but it is always right, I submit, to try to gain the friendship of other countries regardless of their policies, whatever they may do. That is the right thing. It does not mean your changing your policy, it is always right, and that does not mean submitting to them, that does not mean surrendering to them in any way.

So, from the very first day that the Chinese came to Tibet twelve years ago or thirteen years ago or thereabouts the question came before us that this brought a new danger to our country, danger in the Tibetan frontier. Not that we expected them to attack us immediately or in the near future, but it was obvious that this brought a new danger and this tremendous frontier of 2,500 miles had become a live and dangerous frontier. We thought about it, what steps to take. Some hon. Members still go on harping on the old tune that we were wrong to recognise the Chinese suzerainty or sovereignty in Tibet. It passes my comprehension what they expect now, with hindsight, that we should have done at the time. I cannot understand it. It was a physical impossibility for us to do anything. Then some people tell us: "Oh, maybe, but morally we would have been superior if we had said, "No, we do not recognise it'." The persons who talk so much about morality forget it completely, the course of discussion and other phases and all things. The nation does not act as perhaps an individual might. In regard to Tibet, we inherited something, inherited the Government of India from the British, we inherited our present frontiers, we Inherited our relationships with other countries which it was open for us to change and we have changed them. We inherited the Tibetan position from the British Government, and our own examination of it told us that we could not challenge it in law, in constitutional law or anything, apart from

the practical difficulties of challenging it. We adhered to that position. But what else could we have done except in a helpless inane way to shout in anger and do nothing which is a bad thing for a nation to do? Can anyone imagine our having marched armies then, ten or twelve years ago, into Tibet? It is a fantastic proposition. We could not have done it and expressed ourselves in a way which would have led immediately to a conflict with China on our borders which we have to face today. I should leave it to hon. Members to think how far that could be considered in the slightest degree justifiable for us.

SHRI G. MURAHARI (Uttar Pradesh) : Are you prepared to say . . .

SHRI JAWAHARLAL NEHRU: I am not prepared to say anything to you. I am just pointing out that some hon. Members seem to live in a fool's paradise.

SHRI G. MURAHARI; As for the last fifteen years we have been . . .

SHRI JAWAHARLAL NEHRU: They do not seem to realise that any country, much less India, newly independent, faoed with this problem of China at that stage or this stage would not have been able to face it immediately with success. It was tremendous. We have to face a country which we all know. Do not forget what has happened in China, what is China. That does not mean that we are not strong enough or may not be strong enough to deal with it adequately. But we must not imagine that the resolutions or strong speeches that we make are enough to win a military struggle of a major kind. We have seen China functioning in a warlike way in other countries too, very big countries, and functioning not without success. Whether it was right or wrong is another matter. What surprises me, Sir, is-I say so with all deference—the unreality in many of the speeches that are made here, the unreality in the sense of not realising the facts that we have to face, facta

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in this world today. There are only two ways of thinking here by some hon. Members. One is that we should have devoted all our energies to strengthening ourselves in a military way presumably at the cost of all our development. The second is that, because perhaps we could not do that then or now, we should ask somebody else to do it on our behalf, enter into military alliances and the like. Now both these ways of thinking are wrong, practically wrong. I forget the ideologies behind it. The first one that we should devote all our energies towards that does not bring strength. I venture to say that it doeg not build strength whatever you would have done. You have to build up an industrial base in this country. The Chinese have built up an industrial base and largely succeeded. How have they succeeded? By authoritarian, autocratic methods, by enormous suffering! in their country. Are hon. Members prepared for that? Obviously not because we do not like that method. We dislike it, and it is partly because we dislike it, apart from other reasons, that we react so strongly against the Chinese coming to India. About the other thing, about basing our defence on the strength

of others, I venture to say that others can help.

They are helping us, considerably, and we are

grateful to them, and we hope to get more help

from them in this business. But to expect that

others will do this job-we can see other

countries faced with this problem. The only

time when others help, have helped really is

where the country itself has borne the burden.

and it has been helped by others. The moment

you give up this idea of a country bearing the

burden, the heat of the fray, etc.,—other help is

good for the moment, maybe for an incident,

not for a major war. When I said several

months ago soon after the October invasion

tfiat we were in for years of trouble—five

years I mentioned casually-always we have

had this concept that we are in for a long

struggle. Do you expect any country, however

good it may be, to undertake, to underwrite

five years' or ten years' struggle and

everything? The whole concept is not a practical one. To help is one thing, to underwrite, to undertake it on your behalf is another. No country is going to do it.

SHRI M. RUTHNASWAMY (Madras): What is NATO then?

SHRI JAWAHARLAL NEHRU: "What is NATO then?" the hon. Member asks. What is SEATO then? I should like to ask. What is CENTO then? They have all failed. NATO has not failed completely, I will admit; NATO has not At a particular moment in the history of the world, after the war, a situation arose where a number of countries feared dangers, etc. and they joined in the NATO alliance. It is not for me to say whether it is right or wrong. But I do say that ttiese two alliances, the SEATO and the CENTO, have failed, failed completely and miserably, and instead of strengthening the parties that held on to them, have weakened them or strengthened the opposition to them. But all these are the many factors, geographical factors. They were alliances, by and large, of countries geographically near each other and which affected, whatever might happen, the other countries. You cannot, and I say that apart from other things, it is a fundamentally wrong thing to do for us in India in the context in which we are. The moment we do it, we lose our own self-respect for ourselves. I certainly feel that way. It is quite another .thing to take all the help we can, and we will. Unfortunately, what the hon. Member seems to think is quite possible is not thought to be so by the person whom he wants to help us. It is an extraordinary position. And I can only imagine that this can be due to the fact of having permanent Cold feet and being frightened as to what might happen and that we cannot hold ourselves. I do not believe in the weakness of India, I do not believe in India submitting to evil whatever the forces against us. I am all very well, I t>e-lieve. I do not wish to talk in a way which is removedi actuality.

[Shri Jawaharlal Nehru.]

Naturally, if we have to fight in a military sense, we have to have weapons, the latest weapons, we have to have arms, aircraft and all that. That is perfectly true. But all the aircraft in the world do not take the place of a stout people determined to resist. That is the essential thing and the moment you sell your right of defence to somebody else or give it to him, you lose that sense of stoutness, of standing on your own feet. That is the essential thing, and if you lose it, you lose everything. It does not matter what the other country might do or might not do. Therefore, we have to maintain that essential thing at all costs, and undertake great burdens for it and at the same time get as much help as we can, and we are getting it. As I ventured to point out, the other countries which help us realise this. They do not want to underwrite India in this way, they do not want to take the defence of India completely in their hands and it is not for us to merely look on. It is not a practical proposition. It is a definitely harmful proposition so far as we are concerned.

So, in effect, the question does not arise. It is not our decision. But it is nobody's case that it should be done. Except some hon. Members, ladies and gentlemen of the hon. Member's party, nobody suggested it. Nobody suggested it in the wide world. The other countries do not suggest it, do not want it, do not encourage us into thinking in that way. I really do not understand in what world some hon. Members live. That is why I say that we have not got rid of our lack of realism in considering the problems we are facing. What has happened in China, not now but during the last ten years, is one of the major happenings in the world —let us realise, it—which is going to affect, is affecting and will affect, the whole world. Not only India but the world realises it. It is not merely because of the largeness of China. That is an important factor, its vast population. We have a vast population also. But rather it is due to the

narrow-minded bigotry of China, to the brand of Communism that they have developed. I say, it is the brand of Communism that they have developed to their old ideals of expan-siveness, added to this narrow-minded bigotry, that has made them dangerous to India, to Asia and to the world. Their hostility was concentrated on America. the United States of America, to begin with. Now, it is concentrated on us. Of course, it is on America also, but chiefly on us. observe it. That hostility is today directed quite adequately, why considerably, towards the Soviet Union. And you see how it is directed, in effect, towards everybody, to any country which is not prepared to fall in line with them and carry out their wishes. It is a menace not only to us but to many other countries of Asia, Africa and the world. And yet they pose, they take up the position in Africa especially, maybe in Asia as liberators. And some people sometimes taken in, not for long, I think. And because of that, it decries India; it dislikes the whole concept of non-alignment for which we have stood. It is very interesting to know that at the present moment those hon. Members who do not like our policy of nonalignment are supporting fully the theory and policy and actually the desire of the Chinese Government. It is extraordinary these extremes meeting in this way. China, as it is at present, is a manifest danger to peace and to the world at large. This fact is increasingly recognised even by these countries which, through fear or otherwise, dare not say so. Now, destiny has made India at the present moment the main target of Chinese attack. It is a challenge which we cannot ignore which we will not ignore. We have a duty to ourselves but we have a duty to the world even, to Asia and to the world, in this matter. But in trying to meet that challenge, if we give up the principles for which we have stood, that is a greater surrender to China than anything else we can do or we can suffer. When We are to meet China to defend the very principle for which we Btand, H

we give up those principles in meeting the challenge, what do we defend? Just a physical patch of territory? That is important enough, no doubt. But a territory, a country, stands for some principles. If you are prepared to give up those principles, your precious little is left in theory to defend from China. Of cPurse, you have given in to it. We have therefore to meet this challenge fully and adequately and at the same time adhere to those principles which have guided us, whether in our domestic policy or foreign policy. In our domestic policy these principles are to labour with all our strength to go towards the socialistic structure and thus to release the vast strength of the nation for productive effort. The very magnificent response of our people to this crisis has made it incumbent on us that we should play fair to them and we should try for social justice. Indeed, from the point of view of a military effort, that is essential. We cannot fight any country, fight a great war, with just some trained armies, without the people behind us. We want a nation, not an army alone, mentally at arms, mentally supporting us completely. I would beg of the House to forgive me for reminding it that the very first and the basic thing that we have to do is to have that mentality in the country to resist to the death, if necessary, and not to submit. If that is missing if we weaken that resolve, whatever we do, whatever armies we may get we are undermined. Now in our foreign policy we shall therefore adhere to friendship with all countries without alignment to any military bloc. Obviously no question of alignment or non-alignment arises when we had conflict with a particular country. There is no question of being aligned or non-aligned to China with whom we had conflict. We are talking about military blocs. We shall take every help from all countries that are willing to help us. In a basic struggle for life and freedom it would be absurd for us not to take that help, but in taking that help we must keep that very freedom, to preserve which we take that help, intact, and our principles intact. Now, when this invasion took place on the 20th of October, immediately after we approached many countries for their sympathy and help, and as the House knows, a number of countries helped us immediately, and the quickest in doing so were the United States and the United Kingdom. They did so and they have done so subsequently without any hint even of strings attached to their help, or any other conditions. There is no question of our being inhibited from asking them for any help or their refusing it or hinting that they will refuse it. If they find some difficulty sometimes in giving that help, it is entirely for different reasons, their own, their own commitments, their own difficulties and all that, none of our creation And as I have said, they themselves realise that it is advantageous not only to us but in a different way to them for us not to be aligned with them in that way, in a military alliance. They do not want it. We do not want it; neither do they. I am not going into the reason why they do not want it. Some hon. Members may think it is a natural thing but they do not want it because it is not to their interest. It is too much of a burden for them to carry; they do not want to. They would much rather help us without that commitment. Now what is the world today? Wherever we may say, we seldom manage to catch up to conditions as they are. We are backward of course in our scientific and technological progress, but such progress is the essence of the world today, because that gives the strength, not n gun that we may buy from France or Germany or some other place or some other country, lots of it. If we have to be, in a military sense, strong we have to be industrially developed; there is no other way and any other course would ultimately reduce us. In fact, if we are not militarily strong, there would be some justification even for the non-violent struggle, because that has some strength behind it, the strength of a people at least, not the secondrate arms produced by some other country.

[Shri Jawaharlal Nehru].

Now, during the last generation or more, enormous improvements have taken place in technology and science. They have changed the shape of the world. We have to do that ourselves, to change our shape. We are doing it We have succeeded in a large measure in We are doing well, pretty well in technology and we will do better. It takes a little time. No country can skip over every stage of development and arrive at the goal but apart from that, for the dozen years or so, there has been a cold war of which we have heard so much in Europe and the world. We have reacted against it. Now what is happening? The whole context of the cold war is changing today. It is still continuing, the cold war, I do not deny that, but even then these blocg of nations, the so-called Western Bloc and the Eastern Bloc have their internal troubles and difficulties. We all know very well of the conflict, the internal conflict between the Soviet Union and China, and I beg of the House to remember that this need not be considered a mere ideological argument, a shastrarth going on between two sets of pandits of communism. It is something deeper, much deeper than that. Fundamentally the differences between are seldom governed by pure nations ideology. It does not matter what they may say. They are governed by their material interests, national interests. Where nations come into conflict, it is because behind that there is a national conflict, and as between the Soviet Union and China two land masses of enormous magnitude are confronting each other. There are a large number of conflicting coming and I think elements this difference is likely to endure. Anyhow what I am pointing out is In this cold war business on one side, which is the Soviet Union, China the East European communist countries, tb<sup>t</sup> is cracking up, the unity of that bloc. Obviously it is. On the other side, in the Western Bloc of nations, one also sees this process of cracking

up. It is very obvious between France and England, France and America and Germany. The whole process is one of cracking up. How far it will go I cannot say. I cannot be a prophet, but what I am venturing to say is this that the whole cold war, the marshalled on either side is cracking up. And apart from that there are new approaches to end this cold war. I do not know if hon. Members have noticed that. In spite of occasional slanging at each other there is a very definite improvement in the relations of the United States and the Soviet Union, and constantly they are probing how to find a way out, first of all, of this test ban business, then possibly disarmament. The whole picture Yet we remain still stuck in changing. thinking of a picture which is long past, which is not there now. We saw only recently the dreadful prospect of a nuclear war over Cuba. That was some months ago, in October last, but both the United States and the Soviet Union exercised restraint and moderation and were successful in avoiding it. It was a remarkable thing because when passions are roused, as they were roused, and people think of their prestige, these countries' prestige, then they do not think of the consequences. They rush in. But they did not al'ow either country to rush in and the matter was settled peacefully. Ever since then other approaches have been made. Only recently Cuba has again come up in this talk of strong language on either side, "If this happens we will do this and that," in America, in Russia, in both, but the fact of the matter is that the leaders of both these great countries, the President of the United States of America, Mr. Kennedy, and the Prime Minister of the Soviet Union, Mr. Khrushchev, are both, the House will observe, trying to tone down these passions, trying to settle this by some friendly agreement. There are others, both in the United States and in the Soviet Union too, although there is no such freedom of expression in the Soviet Union as is in the United States, but in both countrle\*

there are people who want trouble, who want war, and yet it so happens, it is a good fortune for the world that the leaders of these two countries, President Kennedy and Mr. Khrushchev who have great power, great influence in their countries, are bent on peace. They are both devoted to peace. Now, therefore, what I am suggesting is, gradually the old shape of things is changing and new alignments are taking place and we should welcome this, not that that helps us much in our present trouble but in considering our present troubles, we have to keep this in view and not think of things as they were in the bygone ages. That is my difficulty. Most of our Members on the side of the Opposition or on this side even, sometimes live in an age that has gone by, an age of thought that has nothing to do with the present. Not only do they not realise the present problems before us. That hon. Member sitting on the back of the House who interrupted me is a typical example of living in a world of his own which has nothing to do with either reality or decency. That reminds me—it is an extraordinary thing—I believe the hon. Member belongs to the Party which calls it-lelf socialist.

SHRI G. MURAHARI: Sir, I would like to say . . .

#### (Interruptions)

SHRI B. K. P. SINHA (Bihar): Please be silent.

MR. CHAIRMAN: The Prime Minister is addressing the House.

SHRI JAWAHARLAL NEHRU: I do not propose to give in.

MR. CHAIRMAN: He is continuing.

SHRI G. MURAHARI: He cannot go on making indecent remarks.

SHRI JAWAHARLAL NEHRU: What I was venturing to say was, a thing which is a matter of continuous surprise to me is the Socialist Party. Where is socialism coming in it? Why do you call them a Socialist Party? To some extent, I would venture, with all respect to ask, even about the other party that calls itself socialist, how far they believe in socialism, because in other matters they are shoulder to shoulder and close bedfellows of the most anti-social and reactionary people in the country. Where does socialism come in?

#### (Interruptions)

It is well known that domestic policy and foreign policy are closely allied but some hon. Members here of other parties seem to think that we can be very brave and gallant in one thing and completely different and follow a different path in something else. Surely socialism is an integrated creed, not something in which you can separate or act differently. Your family life is different, in your family life you can have a caste-system with all its limitations ...

SHRI G. MURAHARI: All this applies to you particularly (*Interruptions*).

DIWAN CHAMAN LALL (Punjab): Order, order.

SHRI JAWAHARLAL NEHRU: But so far as the Socialist Party is concerned, I will only say one thing more and that is, a Party which deliberately functions in the way it functioned when the President delivered his Address, certainly cannot be called Socialist nor can it be called civilised or decent.

# (Interruptions)

SHRI G. MURAHARI: Mr. Chairman, I seriously object to thi<sub>s</sub> terminology 'not civilised or decent.

MR. CHAIRMAN; You have objected. Pbase sit down.

SHRI G. MURAHARI: This is not the way.

(Interruptions)

HON. MEMBERS: Obey the Chair.

MR. CHAIRMAN: The Prime Minister is addressing the House. He has not yielded.

SHRI G. MURAHARI: He cannot handy about remarks like this, because the Government has been breaking the Constitution.

### (.Interruptions)

SHRI JAWAHARLAL NEHRU: I am not giving in and the hon. Member must give in and must sit down. I was merely saying that the behaviour of the Socialist Party on the occasion of the President's Address was uncivilised and indecent and I repeat that and it has nothing to do' with socialism.

- Therefore, I would beg the House to consider the problems, and the context of things logically and reasonably, what they are. Let us not live in an age which has passed but consider the problems as they are. For instance many of the hon. Members go on talking of the Colombo Conference proposals. We discussed them for 2 or 3 days here fully and we came to certain conclusions and we acted upon them. Yet they go on repeating the same arguments as if nothing has happened to the world, nothing has happened to the Colombo Conference proposals. It is extraordinary. It seems to me extraordinary how people simply live in a mental cell of their own regardless of what is happening in the outside world. Our position is, to quote again from the President's speech:

"Our country, committed as it is to peaceful methods, will always endeavour to solve disputes peacefully, provided this is *in* consonance with our honour and freedom. But whatever may happen, we cannot and will not submit to dictation backed by military force."

We shall always keep the peaceful end in view. We shall always remember that this approach, which is perhaps a natural approach, that anger and hatred should be avoided as far as possible. I believe in non-violence to that extent and I should try—I do not succeed—to condition my mind to it but it is ofovious that we have to meet this peril on our frontiers with armed might and for armed might we have to be a nation in arms. We have to produce things. We shall have to take such help as we can from others but essentially we have to rely on ourselves. Now so far as the Colombo proposals are concerned, we have accepted them with their clarifications in their entirety. The Government of China continue to quibble about them and apparently are not prepared to accept them. There the matter stands. If the Chinese Government accepts them ultimately, we are prepared to act accordingly. If not, then those proposals fall to the ground. Some people have thought that these proposals come in our way. They do not come in our way at all because we are not bound by them or by anything. We are only bound by what we think as proper, by our own limitations, not by the Chinese decisions or lack of decisions. Also I would like to make it clear that those proposals themselves brought about a transitional stage of our discussing matters. There was no question of any ceasefire line being accepted by us as a permanent

Now in regard to Sikkim and Bhutan—they have been referred to— we have treaty relations with Sikkim, under which the defence of Sikkim is the responsibility of the Government of India. We recognise fully that responsibility and we shall endeavour to discharge it fully. We have made

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arrangements to that end. We have a Treaty of Friendship with Bhutan. So far as we know, there has heen no threat to the territorial integrity of Bhutan. Should, however, any such threat arise, the Government of India will, on a request by the Bhutan Government, be prepared to give them all necessary assistance for the defence of the territorial integrity of Bhutan. Meanwhile, whatever happens to the Colombo proposals, we propose to go on taking steps to strengthen our defences with the help, to the extent possible, of friendly countries and obviously with the help of our own people, which is most important. I would say, in all honesty to this House that while fully realising the strength of the menace before us, the strength of China, I have no sense at all of fear in me from China or from any other country. I am convinced that we shall succeed in our endeavour. It may take time, it may take years, I do not know, but we have to persevere whatever forces are ranged against us or whatever may happen in between.

Now there are one or two other matters with which I will briefly deal. I am sorry, I have taken so much time. Much has been said about Defence Fund collections that there has been coercion. Obviously I cannot say. If cases are sent to mf, I can enquire but one thing I should like to make clear that I consider any pressure applied for collections very wrong, very harmful and highly objectionable. There is no doubt about it. I have made that and others have made it very clear to all our State Governments and I go on making it clear. The State Governments have also made it clear. Unfortunately petty officials sometimes go beyond their brief to show their competence, I suppose. Then again something has been said about the Moshi Conference. I do not want to say much about it, but I want to make this olear first of all that it was a non-official body. Those who went to it were non-officials. We did not, the Government

did not, nominate them or pay them their expenses, their foreign exchange or anything. We did not. We could have prevented them from going, but then we did not stop them. Whether it was worth while for them to go or not, that is a matter for each person's judgment. I think, in the balance, it was worth while for them to go. Everything did not happen rightly there. But with the conditions as they were, it might have been much worse if they had not gone.

There has been some talk about arrests of people under the Defence of India Act or its Rules. Now, it is painful to me to have these people arrested. The matter is, of course, in the hands of the State Governments and we have repeatedly requested them to look into every case of arrest and they have, in fact, reviewed them and they go on continually reviewing them. They have released, I believe, about 200 persons more or less recently.

Then I have to say a few words about prices. The trend in prices can be mainly judged from wholesale price indices. The general trend of wholesale prices continued to decline up to the end of December 1962 due to seasonal and other factors. Such increase in prices as has taken place during the last three or four weeks is of a marginal character. As for retail prices it is difficult to collect data for a vast range of commodities in a large number of markets scattered all over the country. Steps are being taken to secure information of a systematic and reliable character. The National Sample Survey and other agencies are collecting data on retail prices prevailing in rural and urban areas. The available information on retail prices relating to cereals and subsidiary food articles shows that there has been some decline in the retail prices of these articles in some centres. The prices of cloth and other items of essential use are at a

[Shri Jawaharlal Nehru.]

satisfactory level due to easy supply position. Nevertheless the Government is fully seized of this problem and arrangements for the supply of essential goods are being made through the agency of consumer cooperative stores, fair price shops and licensed retail dealers. For instance, under one scheme 200 wholesale cooperative stores and 4,000 primary cooperative stores are being set up in the cities and towns with a population of over 50,000 during the next two years. There were no signs of strain in the economy and thegeneral trend of prices was, on the whole, downward

So far as manufactured articles are concerned, during the last many years there has been no wide fluctuation in prices of manufactured articles.

I need not say much about our desire for increased production. It has been expressed by many hon. Members. In fact, it is the fundamental thing, and we are trying our best for that end. "We had some bad time in the last year or two with regard to agricultural production because of bad climatic conditions. It is expected that the production of foodgrains in the current year will be around 81 million tons. Support prices for rice and wheat have already been fixed and the question of fixing similar prices for other foodgrains is under consideration. Minimum prices for sugar and cotton are already effective. The great part of industries recorded increase in production. The improvement was particularly marked with regard to general engineering and electrical engineering items, steel ingots, chemicals and chemical products. I should like the House to remember that the index fails to reflect the truly vast expansion that has taken place in numerous industries which did not exist in 1951 or whose output was negligible at that time and hence were not included in \*,he index.

President's Address

I am sorry I have taken so much time. Thank you, Sir.

SHRI A. M. TARIQ (Jammu and Kashmir): Sir, with your permission, I would like to submit that the hon. Prime Minister has referred to almost everything that is in the Address except one thing which the President had mentioned, namely, the question of Kashmir. I would like to know from the Prime Minister something on that. Something is happening between China and Pakistan on this issue and before Mr. Bhutto left for Peking, our High Commissioner called on him in Pakistan. I would like the Prime Minister to tell us something on this Kashmir problem.

MR. CHAIRMAN: Would you like to say something?

SHRI JAWAHARLAL NEHRU: I am sorry I did not refer to the Kashmir question. There is not much to refer to. Our general position is well-known to this House and I did not wish to discuss it. I did not think it advisable to discuss it when we are having these conversations. Now about the decision for Pakistan and China to sign an agreement or treaty about their border, the House will remember that we took exception to this repeatedly. When this matter first came up, we took exception and last summer even in the U.N. Security Council and later here. Now it has gone a step further and they are actually going to sign the treaty. It is obvious that this is not only objectionable in itself but the timing of it is quite extraordinary and one would almost think it was deliberately timed to upset our talks. Indeed the announcement of it when the talks were going to take place at Rawalpindi was itself amazingly timed. So we have given our reactions to this in adequate language to the Pakistan Government. That is all I can say, Sir.

MR. CHAIRMAN: I shall first put the amendments to vote.

The question is:

1. 'That at the end of the Motion the following be added, namely:-

'and the House notes with satisfaction the reference in the Address to India's efforts for the cause of world peace and for cultivating friendly and cooperative relations with all countries, avoiding military alliances and the House fervently hopes that such efforts will be continued with even greater vigour in the service of the international community.""

The motion was negatived.

Mr. CHAIRMAN: The question is:

X "That at the end of the Motion the following be added, namely:-

'and the House notes with satisfaction that our country, committed as it is to peaceful methods, will always endeavour to solve the India-China border dispute peacefully in consonance with our honour and freedom."

The motion was negatived. MR.

CHAIRMAN: The question is:

3. "That at the end of the Motion the following be added, namely:-

"but regret that the Address does not show awareness of the moves both within our country and outside among Western Powers to put pressure on India's policy of peace and nonalignment with a view first to undermining it and ultimately driving India to the arms of the Western Camp."

The motion was negatived.

Mn. CHAIRMAN: The question is:

4. "That at the end of the Motion the following be added, namely:-

'but regret that the Address does not recognise that the state of j

emergency under the democratic Constitution as well as of the emergency powers in a democratic parliamentary set-up does not constitute the way of life to which democratic people can reconcile indefinitely and except on grounds of unavoidable necessity."

President's Address

The motion was negatived.

MR. CHAIRMAN; The question is:

5. "That at the end of the Motion the following be added, namely:-

"but regret that the Address does not show any awareness of the need for reviewing the question of the continuance of the state of emergency in the light of latest developments as well as experience.'

The motion was negatived.

MR. CHAIRMAN; The question is:

6. "That at th^ end of the Motion the following be added, namely:-

\*but regret that the Address does not show any concern for the virtual negation of certain fundamental rights under the emergency nor does it give assurance for remedying the situation."

The motion was negatived.

MR. CHAIRMAN: The question is:

7. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not take note of the serious criticisms that have been made in a number of newspapers in the country about the maimer in which the powers under the emergency are being used in different States.""

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MR. CHAIRMAN: The question is:

8. "That at tho and of the Motion the following be added, namely:—

'but regret that the Address does not live up to the spirit of our Constitution inasmuch as it ignores that the emergency powers and the Defence of India Rules are being used to cripple the Communist Party of India which is the principal Opposition in our parliamentary set-up."

The motion was negatived.

MR. CHAIRMAN: The question is:

9. "That at the end -jf the Motion the following be added, namely:—

'but regret that the Address does not recognise that when thw principal Opposition in a parliamentary set-up is thus attacked in the name of emergency what really suffers is not merely the victim of attack bui the democratic and parliamentary system as a whole.' "

The motion was negatived.

MR. CHAIRMAN: The question is:

10. "That at the end of the Motion the following be added, namely:-

"but regret that the Addrssi does not take note of the fact that 10 members of Parliament, nearly 40 members of the State Legislatures in India and almost half the number of members of the Tripura Territorial Council all belonging to the Communist Party and Communist Bloc have been detained without trial under the Defence of India Rules, causing thereby a serious injury to the parliamentary system itself and robbing vast numbers of electors and people and a large number of constituencies their representation in Parliament and State Legislatures.' "

The motion was negatived.

MR. CHAIRMAN; The question is:

11. "That at the end of the Motion the following be added, namely:—

ibut regret that the Address does not show any awareness to the fact that these largescale attaoks against the Communist Party including its members in Parliament and State Legislatures, trade unionists and members of, Kisan Sabhas have only created sorrow and apprehensions in the minds of India's friends abroad and indeed in the democratic circles throughout the world."

The motion was negatived.

MR. CHAIRMAN: The question is:

12. "That at the end of the Motion the following be added, namely:-

'but regret that the Address does not take note of the fact that many newspapers in foreign countries, friendly to India and her cause, have been forced to the painful necessity of criticising the Government of India for these arrests and detentions of Communists and other progressives under the Defence of India Rules, and that the Government should not have thought it fit to display any sensitiveness to such criticisms coming from friendly quarters."

The motion was negatived.

MR. CHAIRMAN: The question is:

13. "That at the end of the Motion the following be added, namely:-

but regret that whereas the powers of Defence of India Rules are primarily meant, among other things, preventing any action prejudicial to the defence of India, these powers have, however, been used to put into prison without trial nearly 800 Communists despite the fact that the Communist Party and all its members stand

for the defence of the country and for building up its defence potential'."

The motion was negatived.

MR. CHAIRMAN: The question is:

14. "That at the end of the Motion the following be added, namely:—

\*but regret that the Address does not take note of the fact that the Defence of India Rules have been used for arresting trade unionists in order to oust them from the trade union field and thuis serve the interests of the employers and certain other elements.' "

The motion was negatived.

MR. CHAIRMAN: The question is:

15, "That at the end of the Motion the following be added, namely:—

tout regret that the Address does not take note of the fact that the powers of the Defence of India Rules are being utilised to arrest members of local bodies such as municipalities, Zila Pari-shads and Panebayats to change their composition and in some cases for finding an *alibi* for superseding municipal bodies."

The motion was negatived.

MR. CHAIRMAN: The question is:

18. "That at the end of the Motion the following be added, namely:—

<but regret that the Address does not take note of the fact that the Union Government, instead of trying to restrain the State Governments and other authorities in the matter of the abuse of the powers under the Defence of India Rules, are on the contrary in some cases at least prodding the State Governments to continue arrests and persecutions of the Communists and others."</p>

The motion was negativea.

MR. CHAIRMAN: The question is:

17. "That at the end of the Motion the following be added, namely:—

'but regret that the Address reconciles to the large scale arrests and detention without trial under the Defence of India Rules although there is no mentionable obstruction of any kind to our defence efforts."

The motion was negatived. Mr.

CHAIRMAN; The question is:

18. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not show any awareness that arrests and detentions without trial in the name of emergency are not only unwarranted but are contrary to the fundamental principles of our Constitution and the ways of democracy.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

19. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not show any aliveness to ttie fact that under the emergency and the Defence of India Rules, the police and the bureaucracy hav« been invested with unbridled powers and are acting in a manner extremely harmful to India's fair name and democracy.'

The motion was negatived.

MR. CHAIRMAN: The question is:

20. "That at the end of the Motion the following be added, namely:—

1>ut regret that the Address does not show any serious concern about the fact that in many cases the emergency powers and the powers under the Defence of India Rules are being utilised lor reasons 01 political venaeua and even for satisfying some grudge against Communists, Tra

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Unionists and others."

The motion was negatived.

*Mr.* CHAIRMAN: The question is:

21. "That at the end of the Motion the following be added namely:—

"but regret that the Address does not show any serious concern for the fact that in Tripura which is a Union Territory, over . 70 Communists have been arrested and detained without trial under the Defence of India Rules and that most of these detenus have been removed to Hazaribagh central jail in Bihar thus denying them opportunities of even interviews with their families."

The motion was negatived.

MR. CHAIRMAN: The question is:

22. "That at the end of the Motion the following be added, namely:—

Txit regret that the Address in this connection does not take note of the fact that Tripura has only two seats in the Lok Sabha and both the elected representatives from that Union territory in the Lok Sabha are now under detention without trial, thereby denying, in fact, the electorate and the people of Tripura their rightful representation in the Lok Sabha."

The motion was negatived.

MR. CHAIRMAN: The question is:

23. "That at the end of the Motion the following be added, namely:-

'but regret to note that the Address does not show an awareness of the serious economic situation facing the country.' \*>>

The motion was negatived.

MR. CHAIRMAN: The question is:

24. "That at the end of the Motion the following be added, namely:-

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'but regret to state that contrary to the claims made in the Address, the agricultural production, especially of foodgrains, has come down from 79.7 million tons in 1960-61 to 78.6 million tons in 1961-62 and there is no possibility of improvement since then."

The motion was negatived.

MR. CHAIRMAN: The question is:

26. "That at the end of the Motion the following be added, namely:-

%ut regret to state that the rate of growth of industrial production has been declining and the declaration of emergency has not helped the country to reach better results."

The motion was negatived. Mr.

CHAIRMAN: The question is:

26. "That at the end of the Motion the following be added, namely:-

•tout regret to state that while the working class has sacrificed a lot to increase the production, the owners have utilized the emergency to shut down factories, to retrench workers create

serious unrest."

The motion was negatived.

MR. CHAIRMAN: The question is:

27. "That at the end of the Motion the following be added, namely:-

'but regret to state that the Government has not done anything to curb the rapacity of the big business while at the same time has used the emergency powers to cripple the working class movement.' "

MR. CHAIRMAN: The question is:

28. "That at the end of the Motion the following be added, namely: —

'but regret to state that no efforts have been made to utilise the huge idle capacity in various industries, especially, the Engineering Industry which could serve the Defence purposes.

The motion was negatived.

### MR. CHAIRMAN: The question is:

29. "That at the end of the Motion the following be added, namely:-

\*but regret to state that the claim made in the Address that the National Defence Fund has met with generous response is practically true inasmuch as only the ordinary people have responded while the well-to-do people and especially the big^business have not responded.""

The motion was negatived.

### MR. CHAIRMAN; The question is:

30. "That at the end of the Motion the following be added, namely:-

•but regret to state that Government and bureaucracy have used the emergency powers to coerce and browbeat the common people while leaving the rich people free from any obligations."

The motion was negatived. MR.

#### CHAIRMAN: The question is:

31. "That at the end of the Motion the following be added, namely:-

\*but regret to state the Address has failed to notice the anti-national activities of the employers who have under the guise and protection of emergency sought to take undue advantage

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for narrow selfish ends by (i) dismissing and victimising in other ways Trade Union leaders \*and functionaries, (ii) refusing out of hand offers of arbitration, (iii) intensification of the process of issuing charge-sheets, suspension notices and imposition of fines, (iv) curtailing even normal production, (v) unilateral non-observance of normal labour laws and regulations etc' "

The motion was negatived.

## MR. CHAIRMAN: The question Is:

32. "That at the end of the Motion the following be added, namely:—

\*but regret to state that the Address is a certificate of merit to the big business for obligations they have not cared to discharge.""

The motion was negatived.

### MR. CHAIRMAN: The question is:

33. "That at the end of the Motion the following be added, namely:-

'but regret to say that the emergency powers have been used by the Government, the bureaucracy and the Congress Party machinery for narrow partisan political ends, for wreaking vengeance on political opponents."

The motion was negatived. Mr.

## CHAIRMAN: The question is:

34. "That at the end of the Motion the following be added, namely:-

'but regret to state that the Address has failed to take note of the worsening unemployment in the country."

Morion of Thanks on [RAJYA SABHA] President's Address

MR. CHAIRMAN: The question is:

3§. "That at the end of the Motion the following be added, namely:—

but regret that the Address has failed to take cognisance of the failure of the gold control scheme to disgorge the huge hoards of bullion held by rich people including ttie erstwhile Maharajas, the Nizam and other persons."

The motion was negatived. MR.

CHAIRMAN: The question is:

36. "That at the end of the Motion the following be added, namely:-

'but regret to state that the Address is silent on the immense suffering caused to the five million goldsmiths throughout the country by the new gold control scheme."

The motion was negatived.

Ms. CHAIRMAN; The question is:

37. "That at the end of the Motion the following be added, namely: —

'but regret to state that the Address does not mention any measures to alleviate the sufferings of goldsmiths.""

The motion was negatived. MB. CHAIRMAN; The question is:

38. "That at the end of the Motion the following be added, namely: -

'but regret to state that the Address does not make any mention of any proposal to take over the huge hoards of gold in bullion held by the princes and businessmen."

The motion was negatived.

Ma. CHAIRMAN; The question is:

39. "That at the end of the Motion the following be added, namely: -

•but regret to state that the Address does not make any men954

tion of the Government's intention to amend the Constitution in order to legalise certain land reform measures declared ultra vires of the Constitution by Higfc Courts and the Supreme Court.'"

The motion was negatived.

MB. CHAIRMAN; The question is:

40. "That at the end of the Motion the following be added, namely: -

'but regret that the Address does not give any assurance that the status of Jammu and Kashmir as a constituent State of the Indian Union will not be made, directly or indirectly, a subject matter of negotiation in the Indo-Pakistan talks or otherwise."

The motion was negatived.

MR. CHAIRMAN; The question is:

41. "That at the end of the Motion the following be added, namely:-

'but regret that the Addrew does not give any assurance that the basic policies of the Government with regard to the public sector will not be in any manner modified and that no new concessions will be given to the private sector and to the detriment of the public sector."

The motion was negatived.

MR. CHAIRMAN; The question is:

42. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not show any concern at the decision to remove the restriction on foreign participation in the Indian shipping."

MR. CHAIRMAN; The question \.r.

43. "That at the end of the Motion the following be added, namely: —

'but regret that the Address i does not show any concern at \*he , present moves for wider concessions to private sector in defence industries.'"

.The motion was negatived. MR.

CHAIRMAN; The question is[

44. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not give a clear assurance that the defence industries *to* India wili be developed in the public sector alone'"

The motion was negatived.

MR. CHAIRMAN; The question is:

45. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take note of the fact that unemployment in West Bengal is growing and that last year nearly 4 lakhs of unemployed persons registered their names in the Employment Exchanges but did not get employment.'"

The motion was negatived.

MR. CHAIRMAN; The question is:

4G. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not take due note of the fact that the price of rice is rising in places like West Bengal and there is a shortfall in production.<sup>7</sup>"

The motion was negatived.

MR. CHAIRMAN; The question 1st

47. "That at the end of the Motion the following be added, namely:-

'but regret that the Address does not still recognise the need for

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nationalisation of banking, mining, jute and sugar industries with a view to meeting the urgent needs of development."

The motion was negatived.

MR. CHAIRMAN; The question is:

48. That at the end of the Motion the following be added, namely:—

'but regret that the Address does not take note of the fact thai some influential daily papers in Calcutta and other places are inciting people to violence against the Communist Party, trade unions and are carrying on vicious attacks against India's basic policies such as the policy of non-alignment as well as personal and scurrilous attacks against the Prime Minister and Acharya Vin'oba Bhave."

The motion was negatived.

MR. CHAIRMAN; The question is'

49. That at the end of the Motion the following be added, namely:—

but regret that the Address does not draw the attention of the country to the serious threat posed to its future by the forces of Right reaction."

The motion was negatived.

MR. CHAIRMAN; The question is:

50. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take due note of the fact that the so-called Defence Committees are being filled with people who are avowed opponents of India's basic policies.'"

MR. CHAIRMAN; The question is:

51. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take note of the fact that Journals, supporting the basic policies of the Government of India, have been ordered t'o furnish security deposits under the Defence of India Rules, as for example, *Tripura Katha* in Agar-tala.'"

The motion was negatived. MR.

CHAIRMAN; The question is:

52. "That at th<sub>e</sub> end of the Motion the following be added, namely: —

'but regret that the Address does not take due note of the resumption of the underground nuclear test by the U.S.A. in disregard 'of the appeal of the U.N. General Assembly for a nuclear test ban agreement.'"

The motion was negatived.

MR. CHAIRMAN; The question is:

54. "That at the end of the Motion the. following be added, namely:—

'but regret that the Address does not warn the people of the country against pressures *on* India by Western Powers over the question of Kashmir.'"

The motion ivas negatived.

MR. CHAIRMAN: The question is:

56. "That at the end of the Moti'on the following be added, namely:—

'but regret that the Address does not tell the people that in order to build up defence ana strengthen the country, India, a peace-loving nation, does not require any war-like propaganda or war histeria of any kind.' "

The motion was negatived.

MR. CHAIRMAN; The question is:

57. "That at the end of the Motion the following be added, namely:—

'but regret that the use of such expressions as 'war efforts', 'preparing for a long war' in official utterannees does not conform to India's basic policy and only he'.ps her position misunderstood'."

The motion was negatived.

MR. CHAIRMAN: The question is:

58. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not caution the country against the legitimate sentiments of the people for strong national defence being exploited by reactionary forces with ulterior political designs'."

The motion was negatived.

MR. CHAIRMAN: The question is:

60. "That at the end of the Motion the following be added, namely: —

'but regret that no steps have been taken to curb the control of newspapers in the country by a handful of big business houses and monopolists.'"

The motion was negatived. MR

CHAIRMAN: The question is:

61. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not recogn'se the ianger to democracy arising out of the control of India's newspapers by a handful of industrialists and millionaires.' "

559 Motion of Thanks on [25 FEB. 1963] MR. CHAIRMAN; The question is:

62. "That at the end of the Motion the following be added, namely: —

'but regret that the Government have not taken effective steps under the Gold Control Order to compel the owners of gold bars, gold bullions etc., to declare such non-ornament gold in their possession.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

63. "That at the end of the Motion the following be added, namely: —

'but regret that the Government did not take steps in time to prepare an inventory of all gold deposits in the security safes in the banks, thereby helping the gold there to disappear.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

64. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not see the need for at least suspension of all payment of privy purses to the wealthy former Princes during the emergency.' "

The motion was negatived.

MR. CHAIRMAN: The question is:

65. "That at the end of the Motion the following be added, namely:—

'but regret that '.he Address does not take serious note of the fact that the big business families have made insignificant contributions to the National Defence

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Fund from their personal funds, while trying *to* pass off the contributions of the companies under their control as their own personal contribution."

The motion was negatived.

MR. CHAIRMAN: The question is:

66. "That at the end of the Motion the following be added, namely: —

'but regret that the Government are permitting the private sector to enter certain fields of defence industries.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

67. "That at the end of the Motion the following be added, namely:—

'but regret that in the Address there ?s no mention of the pitiable condition of the Scheduled Castes, Scheduled Tribeg, the Buddhists and the weaker sections of the country.' "

The motion was negatived. MR.

CHAIRMAN: The question is:

68. "That at the end of the Motion the following be added, namely: —

'but regret that in the Address there is no mention of the help given by Soviet Russia in economic and defence spheres and the policy adopted by her which has helped India much.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

69. "That at the end of the Motion the following be added, namely: —

'but regret that there is no mention in the Address of the serious negligence on the part of the Government for not recruiting to reserved posts from the duly qualified Scheduled Castes and Scheduled Tribes candidates particularly to the posts of Grade I and II."

Themotion was negatived.

CHAIRMAN: The question is:

70. "That at the end of the Motion the following be added, namely: —

'but regret that the Union Government have failed to-

- (a) solve the land problems;
- (b) implement the land reforms by fixing ceiling of land holdings; and
- distribute (c) the cultivable lands to the landless people in the country."

The motion was negatived.

Vta. CHAIRMAN: The question is:

71. "That the end of the iJotiou following the be added, name'/y:-

'but regret that the Address has failed to show the measures by which the standard of living of the common people is proposed to be raised."

The motion was negatived.

MR. CHAIRMAN: The question is:

72. "That at the end the of Motion the following be added, namely: -

'but regret that the Address has not taken any note of the large-scale unemployment prevailing in the country, particularly among urban landless agricultural

labourers and has failed to suggest a concrete and extensive programme for the solution of these burning problems."

Tlie motion was negatived.

President's Address

MR. CHAIRMAN: The question is:

73. "That the end of the at Motion the following added, be namely: -

'but regret that the Address does not mention about the increase in retail prices of essential commodities which are going up gradually."

The motion was negatived.

MR. CHAIRMAN: The question is:

"That at the end of the Moti n the following be added, namely: -

'but regret to note that there has been no mention of the na-t'onal resolve to recover the territory occupied by the Chinese by aggression and the steps to be taken to implement the national resolve."

The motion was negatived.

MR. CHAIRMAN: The question is:

75. "That at the end Motion the following be added, namely: -

'but regret to note that there has been no mention of the deteriorating condition in agricultural production and the steps to improve the same."

The motion was negatived.

MR. CHAIRMAN: The question is:

"That 76. the of the at end Motion the following added, be namely: -

'but regret to note that the Address significantly does not

mention the programme of social security contemplated in the Third Five Year Plan and creates doubt in the minds of the weaker sections of the community of being neglected in the emergency.' ('

The motion was negatived.

MR. CHAIRMAN: The question is:

77. "That at the end of the Motion the following be added, namely: —

'but regret that the Address fails to reiterate the nations firm resolve, as solemnly and unanimously expressed by Parliament on November 14, 1962, 'to drive out the aggressor from the sacred soil of India, however long and hard the struggle may be.'"

The motion was negatived. MR

CHAIRMAN; The question is:

78. "That at the end of the Motion the following be added, namely: —

'but regret the omission in the Address to Indicate concrete plans or measures to prosecute vigorously the war for the liberation of the Indian territory from Communist China's occupation and for the restoration of India's territorial integrity.'"

The motion was negatived.

MR. CHAIRMAN: The question<sup>1</sup> is:

79. "That at the end of the Motion the following be added, namely: —

'but regret that in spite of the continued occupation of India's territory by the Chinese Communists and the need of emergent action to combat it, the undue emphasis laid in the Address on peaceful methods is calculated to undermine the morale of the

people and rob the national crisis of its content, cf urgency, and the Proclamation of Emergency is being continued mainly to strengthen the party in power."

The motion was negatived.

MR. CHAIRMAN: The question is:

80. "That at the end of the Motion the following be added, namely: —

'but regret the failure of the Government to step up efforts to ensure wholehearted and effective flow of military aid from all friendly countries."

The motion was negatived.

MR. CHAIRMAN: The question is:

81. "That at the end of the Motion the following be added, namely: —

'but regret that the Address fails to reiterate the nation's solemn resolve, embodied in the Resolution unanimously adopted by Parliament on November 14, 1962, 'to drive out the aggressor from the sacred soil of India however long and hard the struggle may be', and further to indicate concrete measures for vigorous prosecution of the war to liberate Indian territory from Communist China's occupation, and for the restoration of our territorial integrity.' "

The motion was negatived.

MR. CHAIRMAN: The question is:

82. "That at the end of the Motion the following be added, namely: —

'but regret the failure to take note of the anaemic stagnation

that has overtaken the national economy, and to formulate effee-tive measures with a view to gearing it up for the urgent requirements of Defence and Development.'

The motion was negatived.

MR. CHAIRMAN: The question is:

83. 'That at the end of the Motion the following be added, namely: —

'but regret the failure to utilise the state of emergency for the maximum mobilisation of the people's energies as reflected in the patriotic upsurge in the wake of the massive invasion of our country by Communist China.'

The motion was negatived.

Mr. CHAIRMAN: The question is:

86. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not make a mention of the tendency of Government rf amending the Constitution according to its convenience and acting sometimes even against the original spirit of the Constitution.'

The motion was negatived.

MR. CHAIRMAN: The question is:

87. 'That at the end of the Motion the following be added, namely: —

'but regret that while a feeling has been expressed that ever since the constitution of our Republic, the Parliament has had to face difficult problems and to shoulder heavy responsibilities, the Address does not make a mention of many of the problems that cropped up because of the mistakes on the part of Govern-

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ment and owing to the fact that they had been living in the world of imagination."

The motion was negatived.

MR. CHAIRMAN: The question is:

88. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take note of the failures and the wastage in various projects.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

89. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take note of the deteriorating economic condition and increasing hidebtedness of the farmers'."

The motion was negatived. MR.

CHAIRMAN: The question is:

90. "That at the end of the Motion the following be added, namely: —

regret that the Address does not suggest any measures to remove unemployment which is on the increase due to industrialisation among working classes, such as oilmen, cobblers, blacksmiths, potters, etc., who are spread all over India'."

The motion was negatived.

MR. CHAIRMAN: The question is:

91. "That at the end of the Motion the following be added, namely: —

'but regret that the Address

does not take note of the unemployment among the goldsmiths by the new gold policy and of the problems arising 'herefromj'."

The motion was negatived.

MR. CHAIRMAN: The question is:

92. "That at the end of the Motion the following be added, namely: -

'but regret that the Address does not take note of the acts of highhandedness, looting and incursions, etc. by the Pakistanis in Indian territory'."

The motion was negatived.

MR. CHAIRMAN: The question is:

93. "That at the end of the Motion the following be added, namely: —

'but regret that there is no mention in the Address of the land and money that had to be sacrificed as a result of the agreements made with Pakistan.' "

The motion was negatived.i

MR. CHAIRMAN: The question is:

94. "That at the end of the Motion the following be added, namely: -

'but regret that the Address does not take note of the excesses made and being made for making collections for the National Defence Fund'."

The motion was negatived.

MR. CHAIRMAN: The question is:

95. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take note of the fact

that the gold control rules have been formulated in order to conceal the failures the adminis-stration in various measures adopted by it to check the smuggling in gold, resulting in countrywide loss of confidence, disorder and unemployment among the goldsmiths'."

The motion was negatived.

President's Address

MR. CHAIRMAN: The question is:

96. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not make a mention of the inequality created by Government by arranging for giving one day in a month for the Defence Labour Bank by the people in the rural areas and exempting the people of urban areas therefrom'."

The was negatived. motion

CHAIRMAN: The question is:

"That at the end of the Motion the following added, be namely: -

'but regret that there is no mention in the Address of the deterioration in foreign trade, foreign exchange and the economic condition of the country'."

The motion was negatived. Mr.

CHAIRMAN: The question is:

98. "That at the end the Motion the following be added, namely: —

'but regret that the Address does not suggest appropriate action against those citizens who have extra-territorial loyalties which living in India'."

MR. CHAIRMAN: The question is:

99. "That at the end of the Motion the following be added, namely: —

'but regret that there is no mention in the Address of safeguarding the relics of Indian Art scattered in the different parts of the world.'

The motion was negatived. MR.

CHAIRMAN: The question is:

100. "That at the end of the Motion the following be added, namely: —

"but regret that the Address does not contain any indication of a reconsideration of the decision to make English an associate official language in view of the public opinion aroused against that decision.'

The motion was negatived.

MR. CHAIRMAN: The question is:

101. "That at the end of the Motion the following be added, namely: —

'but regret that there is no mention in the Address of the defensive measures taken in view of imminent threat to the borders of Bhutan and Sikkim posed by the concentration of Chinese armies in Chumbi Valley."

The motion was negatived.

MR. CHAIRMAN: The question is:

102. "That at the *en&* of the Motion the following be added, namely: —

"but regret that there is no mention in the Address of merging NEFA with Assam and of making a change in the policy in regard to NEFA.' " *The* motion was negatived. MR. CHAIRMAN: The question is:

103. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take into account the danger posed to the economy of the country as the targets of agricultural production under the Plan have so far been achieved.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

104. "That at the end of the Motion the following be added, namely: —

'but regret that the Address does not take note of the fact that the Tripartite Agreement has not been observed in an appropriate manner by the proprietors and mill-owners.'

The motion was negatived.

MR. CHAIRMAN: The question is:

105. "That at the end of the Motion the following be added, namely:—

'but regret that the Address does not contain any direction in regard to recovering Indian territory occupied by China and Pakistan.'

The motion was negatived.

MR. CHAIRMAN: The question is:

106. "That at the end of the Motion the following be added, namely: —

'but regret that there is no mention in the Address of the fact that our Army was unprepared in NEFA.'"

MR. CHAIRMAN: The question is:

107. "That at the end of the Motion the following be added, namely:—

"but regret that there is no mention in the Address of Imparting compulsory military training to ablebodied persons and of repealing the Arms Act.'"

The motion was negatived. Mr.

CHAIRMAN: The question is:

108. "That at the end of the Motion the following be added, namely:—

\*but regret that the declaration regarding Jammu and Kashmir being a part of India has not been reiterated in the Address nor any light thrown therein on the talks being held with Pakistan on the issue of Kashmir."

The motion was negatived. MR.

CHAIRMAN: The question is:

109. "That at the end of the Motion the following be added, namely: —

"but regret that there is no indication in the Address regarding the merging of NEFA in Assam and for bringing about fundamental changes in the administration there."

The motion was negatived.

MR. CHAIRMAN: The question Is:

110. "That at the end of the Motion the following be added, namely:—

\*but regret that no mention has been made in the Address of the measures to be adopted for ending the crisis created by the illegal entry of Pakistanis into Assam on a large scale.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

111. "That at the end of the Motion the following be added, namely:—

'but regret that the Address is silent about the adoption of effective measures to check the disturbances caused by hostiles in Nagaland.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

112. "That at the end of the Motion the following be added, namely: —

'but regret that the Address makes no mention of the widely prevailing public discontent against the decision to make English an associate official language for an indefinite period after 1965.\*"

The motion was negatived.

MR. CHAIRMAN: The question is:

113. "That at the end of the Motion the following be added, namely:—

'but regret that no assurance has been given for check<sup>1</sup> ng the rise in the price of gold that has come about as a result of the gold policy of Government and for speedily providing alternative sources of livelihood to the goldsmiths.\* "

The motion was negatived.

MR. CHAIRMAN: The question is:

114. "That at the end of the Motion the following be added, namely:—

'but regret that the Address makes no mention of increasing

the price of sugarcane and of reducing the excise duty on sugar to remove the difficulty which is being faced by the sugar industry as a result of the fall in the production of sugaicane."

The motion was negatived.

MR. CHAIRMAN: The question is:

115. "That at the end of the Motion the following be added, namely:—

\*but regret that no indication has been given for the withdrawal of the action taken against the employees who took part in the last general strike of the employees of the Central Government.'

The motion was negatived.

MR. CHAIRMAN: The question is:

116. "That at the end of the Motion the following be added, namely:—

but regret that no decision has been taken to give representation to all patriotic parties in the National Defence Council and the Central Citizens' Council.'

The motion was negatived.

MR. CHAIRMAN: The question is:

117. "That at the end of the Motion the following be added, namely: —

'but regret that the Address makes no mention of the failure of the administration to suppress firmly the fifth column activities.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

118. "That at the end of the Motion the following be added, namely: —

but regret that attention has not been drawn in the Address towards the need of a radical change in the foreign and defence policies of the Government of India which are responsible for the aggression committed by Communist China.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

119. "That at the end of the Motion the following be added, namely: —

'but regret that Address has not drawn attention towards the need for a radical change in the foreign and defence policies of the Government of India and has not condemned the efforts made by the Government of India even now for obtaining recognition for Communist China in the U.N.O.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

120. "That at the end of the Motion the following be added, namely:—

•but regret that Government have not been advised to follow the nationally beneficial policy of starting negotiations only after driving out the Chinese beyond the 15th August 1947 line.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

121. "That at the end of the Motion the following be added, namely: —

'but regret that the fact that the Government of India committed a blunder in accepting the Chinese suzerainty over Tibet, ha« not been mentioned in the Address.' "

MR. CHAIRMAN: The question is:

122. "That at the end of the Motion the following be added, namely:—

"but regret that the Colombo Proposals were accepted without obtaining the approval of the Parliament."

The motion was negatived.

MR. CHAIRMAN: The question is:

123. "That at the end of the Motion the following be added, namely: —

'but regret that attention has not been drawn in the Address towards the failure of Government in all the fields of production, *viz.*, agriculture, industry and arms.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

124. "That at the end of the Motion the following be added, namely:—

•but regret that no suggestion has been made for taking effective steps towards securing socioeconomic equality for all the citizens.' "

The motion was negatived.

MR. CHAIRMAN: The question is:

125. "That at the end of the Motion the following be added, namely: —

•but regret the indifference of the Government towards introducing the people's language for the establishment of democracy.'''

The motion was negatived.

MR. CHAIRMAN: The question is:

126. "That at the end of the Motion the following be added, namely:—

'but regret that the attention has not been drawn towards the necessity of immediate formulation of a scheme for settling the homeless (nomadic) backward classes.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

127. "That at the end of the Motion the following be added, namely:—

'but regret that attention has not been drawn in the Address towards the nonessentiality of the Defence of India Act in the present hour of cease-fire.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

128. "That at the end of the Motion the following be added, namely: —

'but regret that attention has not been drawn towards the failure of Government in checking the rising prices by bringing about an equitable balance in the prices of vital agricultural and industrial commodities.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

129. "That at the end of the Motion the following be added, namely: —

'but regret that attention has not been drawn in the Address towards the failure of Government's policy in formine n truly

977 Motion of Thanks on [RAJYA SABHA] casteless national army during this period of emergency."

The motion was negatived.

MR. CHAIRMAN: The question is:

130. "That at the end of the Motion the following be added, namely: —

'but regret that no emphasis has been laid on the need for the formulation of a truly dynamic and independent non-aligned policy in place of the non-aligned foreign policy of the Government of India.'"

The motion was negatived.

MR. CHAIRMAN: The question is:

137. "That at the end of the Motion the following be added, namely: —

'but regret the failure of Government to replace their plan by a Victory Plan, based upon: —

- (i) whatever national resources can be mobilised thr *ugh* only such taxation and public loans as can be raised without endangering the national economy and entrenching too much upon the slender resources of the masses of our country;
- (ii) the whole-hearted assistance of all friendly and democratic countries through our firm alliance with them in resisting and containing Communist Chinese expansionism;
- (iii) the elimination of all wasteful expenditure."

The motion was negatived. MR.

CHAIRMAN: The question is:

138. "That at the end of the Motion the following be added, namely:—

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but regret the failure of the Government to indicate any definite steps to protect peasant proprietorship to serve remunerative level of agricultural prices and to provide other incentives to agricultural production."

The motion u>as negatived.

MR. CHAIRMAN: The question Is:

139. "That at the end of the Motion the following be added, namely: —

'but regret the oppressive Gold Control which offends the deepest public sentiments and robs millions of highly skilled artisans of their independent means of livelihood and undermines the rural credit.'

The motion was negatived.

MR. CHAIRMAN: I shall now put the Motion to vote:

The question is:

"That an Address be presented to the President in the following terms: —

'That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 18th February, 1963.""

The motion was adopted.

MR. CHAIRMAN: The House stands adjourned till 11 A.M. on Wednesday, the 27th February, 1963.

The House then adjourned at rive of the clock till eleven of the clock on Wednesday, the 27th February, 1968.